(Shri H. V. Pataskar.) of each of the following orders made by the Delimitation Commission under section 8 of the Delimitation Commission Act, 1952:--

Written Answers

- (i) Final Order No. 21, dated the 22nd January 1955, in respect of the State of Assam. [Placed in the Librarv. see No. S-31/55.]
- (ii) Final Order No. 22, dated the 3rd February 1955, in respect of the State of Vindhya Pradesh. [Placed in the Library, see No. S-32/55.]

MOTION FOR ELECTION TO THE CENTRAL ADVISORY COMMITTEE OF THE NATIONAL CADET CORPS

THE DEPUTY MINISTER FOR DE-FENCE (SHRI SATISH CHANDRA): Sir, I beg to move:

"That in pursuance of clause (i) of sub-section (1) of section 12 of the National Cadet Corps Act, 1948, as amended by the National Cadet Crops (Amendment) Act, 1952, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Central Advisory Committee of the National Cadet Corps for a term of year."

MR. CHAIRMAN: The question is:

"That in pursuance of clause (i) of sub-section (1) of section 12 of the National Cadet Corps Act, 1948, as amended by the National Cadet Corps (Amendment) Act, 1952, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Central Advisory Committee of the National Cadet Corps for a term one vear."

to Questions

The motion was adopted.

Mr. CHAIRMAN: I have to inform hon. Members that Thursday, 3rd March 1955, has been fixed the last date for receiving nominations and Monday, the 7th March 1955 for holding election, if necessary, to the Central Advisory Committee of the National Cadet Corps.

The nominations will be received in the Rajya Sabha Notice Office up to 12 Noon on the 3rd. The election, which will be conducted in accordance with the system of proportional representation by means of the single transferable vote, will, if necessary, be held in Secretary's room (Room No. 29) Ground Floor, Parliament House, between the hours of 3 p.m. and 5 P.M. on the 7th.

THE BUDGET (RAILWAYS), 1955-56 -GENERAL DISCUSSION-continued.

MR. CHAIRMAN: Yes, Dr. lingay.

[Mr. DEPUTY CHAIRMAN in the Chair.]

SHRI H. C. MATHUR (Rajasthan): Don't you think, Sir, we must have the Railway Minister here?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): I am here, Sir.

SHRI H. C. MATHUR: You are here; it is all right. We do not object to it. This is the Railway Budget and is a very important matter.

SHRI M. VALIULLA (Mysore): The Minister has come.

Mr. DEPUTY CHAIRMAN: has come. Yes, go on Dr. Barlingay.

हा० डब्लू० एस० बालिंगे (मध्य प्रदंश): उपाध्यत्त महोदय, श्री लाल बहादूर शास्त्री जी ने यह जो बजट हम लोगों के सामने पेश किया हैं उस सम्बन्ध में मेरे दिष्टिकोण से एक ही बात हो सकती हैं और वह हैं केवल प्रशंसा। दूसरी चीज हो ही नहीं सकती। मैंने शास्त्री जी का भाषण बहुत गाँर से पढ़ा और इस समय मेरे भाषण करने में दिक्कत यह हैं कि जिन चीजों के बार में मैं कुछ सुभाव करना चाहता था उन सब चीजों के बार में उन्होंने पहले ही कुछ न कुछ कह दिया।

SHRI H. C. MATHUR: Very clever of him.

डां डब्ल्० एस० बालिंगे: कहते हैं "न्यासाच्छिष्टं जगत्सर्वम्"। वेद व्यास के बार में यह कहा गया है कि जगत में जो कुछ कहा गया है वह पहले ही न्यास ने लिख दिया है। श्री लाल बहादुर शास्त्री जी ने अपने भाषण में करीब करीब एसी ही कुछ बात कर दी है। मैं सीनर्टशन के बार में कहना चाहता था, तो सीनर्टशन के बार में यहां सब चीजें माजूद हैं। रंलवे कालोनीज के बार में कहना चाहता था, वह भी यहां माजूद हैं। क्या चीज नहीं है, सब ही कुछ हैं, तो मैं कहुं क्या?

श्री किशन चन्द (हेंद्राबाद)ः तारीफ कीजिए और क्या।

डा० डब्ल्० एस० बालिंगे: वह तो मेरा लाट ही हैं। वह तो मैं कर ही रहा हुं।

श्री किशन चन्दः बहुत अच्छी बात हैं।

हा० हन्त्० एस० बालिंगे: में अगर थोड़ में इस बजट का वर्णन करूं तो में यह कह्ंगा कि इस बजट में लाल बहादुर शास्त्री जी का जो व्यक्तित्व हैं वह यहां प्रकट हो गया हैं। गए साल का बजट शायद आप कह सकते थे कि लाल बहादुर शास्त्री जी का नहीं हैं। लेकिन यह बजट बिलकुल लाल बहादुर शास्त्री जी का हैं। यह बजट दंसकर एकदम आप कह सकते हैं कि यह बजट द्सरा कोई नहीं प्रस्तुत कर सकता सिवाय लाल बहादुर जी के। श्री लाल बहादुर शास्त्री, जहां तक हमें पता हैं, एक बड़ें डिमोक्नेंट हैंं, उनकी गरीबों के प्रति बड़ी सहानुभ्ति हैं आँ अगर इस बजट में कोई चीज आपको मिलती होगी तो वह यह हैं कि जहां जहां उन्होंने हाथ लगाया, उन्होंने गरीबों का उपकार किया।

चाहे जनरल बजट हो या रंलवे बजट हो, उसके दो भाग तो रहते ही हैं, एक भाग रहता हैं आय का और द्सरा रहता हैं व्यय का। कोई भी अधिकारी या मंत्री आय करेंसे उत्पन्न करता हैं, किस तरीके से वह पैसा कमाता हैं, इससे भी उनका मन किस दिशा की और जा रहा हैं इसकी अभिव्यक्ति होती हैं।

अब आप देखें कि गए साल हम लोगों में से कुछ लोगों ने यह कहा था कि रलवे केवल एक कामीशयल कंसर्न नहीं है बल्कि राष्ट्र को एकवित बनाने के लिए एक बनाने के लिए एक बड़ा भारी साधन हैं। हम लोगों में से कूछ लोगों ने नए साल यह भी कहा था कि अपने दंश में ये जो रंसने के किशए हैं वे, अगर इस दृष्टि से देखा जाए तो ठीक नहीं मालूम होते। दस मील जाए तो किताए का रंट वही, साँ मील जाए तो किराए का रंट वही और एक हजार मील जाए तो किराए का रंट वही। एंसी चीज आज तक मींजद थी और गए साल मेर मित्र श्री किशन चन्द ने यह बात बड़ें जोर से कही थी कि यह बात ठीक नहीं हैं। इस साल श्री लाल बहादूर शास्त्री जी ने वह बात फॉरन मान ली। उन्होंने अपने भाषण में यह बताया हैं कि अभी तक जो रेलवे फेयर की पद्धीत चाल् थी, वह सचम्च में बड़ी सदोष थी और उससे गरीबों का नुक्सान हुआ हैं, उससे यात्रियों को भी नुक्सान पहुंचा हैं, उससे रलवे की आय पर भी बहुत बड़ा प्रभाव पड़ा है। उन्होंने यह बात बिलक,ल स्पष्ट कर दी और मंजूर भी की। किसी दोष को कब्ल करना यह भी हमारं शास्त्री जी की एक विशेषता हैं। वे गलती साफ साफ कबल करते हैं क्योंकि वे जानते हैं कि आखिर वे भी आदमी हैं और कॉन आदमी गलती नहीं करता है। तो में यह उनकी एक बड़ी महत्ता समभता हूं। मेर जमाने के एंडवांकेंट होते तो गलती करने के बाद कहतं कि हमारी गलती नहीं हैं।

श्री आरु० **य्० अग्निमांज** (मध्य प्रदृश)ः आप भी नहीं कहते।

हा० हब्ल्० एस० बालिंगे: ठीक हैं, मैं यहां एंडवोकेट हूं नहीं। लेकिन शास्त्री जी के बार में हम लोगों ने जो विशेषता पाई हैं वह यह हैं कि वे इतने सरल स्वभाव के हैं कि अगर उन्होंने कोई गलती की तो वे कहते हैं कि मैंने गलती की। अगर इस संभाषण की गए साल के संभाषण से तुलना कर तो आपको फारन माल्म हो जाएगा कि गए साल उन्होंने जो गलती की थी उसको उन्होंने इस साल दुरुस्त करने दरी करियाश कर हैं।

में आंकड़ों के बार में बहुत ज्यादा कहना नहीं चाहांगा क्योंकि बहुत से आंकड़ शास्त्री जी ने अपने भाषण में दं दिए हैं । फेयर्स करेंसे घटाए गए हैं", यात्रियों को कितनी स्विधाएं दी गई हैं, प्लैटफार्म का टिकट दो आने के बजाय एक आने का कैंसे किया गया है, ये सब बातें सब लोगों को माल्म ही हैं और इनको दोहराना में आवश्यक नहीं समभता। लीकन आय के बारं में एक बात में जरूर आपके ध्यान में लाना चाहता हूं। आप देखेंगे कि इस साल गए साल की तुलना में, गए साल की अपेद्या, जो सरप्लस हैं, जो अवशेष हैं वह काफी हैं। करीब करीब सात, सार्व सात करोड इस वक्त अवशेष रहने वाला है। रेलवे की तरफ से जनरल रेवेन्युज में जो कांट्रिब्य्शन हुआ करता है वह अगर ध्यान में लाया जाए और वैंसे ही जो डीप्रिसियेशन फंड हैं उस पर भी अगर विचार किया जाए (क्योंकि इस साल ये दोनों कांद्रिब्यूशन्स गए साल से ज्यादा हैं), अगर यह देखा जाए तो आपको यह पता चलेगा कि इस साल गए साल की अपेदा करीब करीब १० करोड़ या १९ करोड़ तक रंबेन्य बढ जाने वाला है।

अब इसका कारण क्या है और यह बढ़ती कैंसे हुई हैं? इसका अगर आप विश्लेषण करें तो आपको सब पता चल जाएगा। कुछ अखबारों ने यहां तक कहा है कि यह जो बजट हैं यह एक मैंग आफ ट्रिक्स हैं, यह एक ट्रिकरी हैं। उन्होंने क्या किया हैं? कुछ किराए घटा दिए हैं जैसे तीन साँ मील और उससे ऊपर किराए घटा दिए हैं, लेकिन एक से डंढ साँ मील तक, जो टेलिस्कोप का प्रथम चरण हैं, उसके किराए बढ़ा दिए हैंं, और वेंसे ही जो फ्रंट हैं, जो माल का आयात निर्यात हुआ करता हैं, उस सम्बन्ध में भी एंसा ही किया हैं कि जो छोट छोट डिस्टेंंसेज हैंं, उनका किराया बढ़ा दिया और जो बहुं बड़ें डिस्टेंंसेज हैंं उनका किराया घटा दिया। इस वजह से एंसा एंडजस्टमेंट करके उन्होंने यह तय किया हैं कि हम करीब करीब इस करोड़ रुपया और ज्यादा बढ़ा लेंगे।

इसको कूछ लोग बेंग आफ ट्रिक्स कहते हैं। यह कैंसे हुआ हैं, इसका थोड़ा सा विश्लेषण अगर हम कर तो मालूम होगा कि इसके कारण तीन हैं। एक, जैसा मैंने कहा कि टीलस्कोप का जो पहला चरण हैं उसमें किराया बढ़ा दिया, वसे ही जो आयात निर्यात हैं उसके प्रथम चरण में फ्रेट बढ़ा दिया, और साथ ही साथ जिसको "स्माल्स" कहते हैं यानी जिसमें पूरा वैगन लोड नहीं होता है उसका भी किराया बढ़ा दिया। और में समभता हूं कि उन्होंने इसके जो कारण दिए हैं वे भी ठीक हैं। अब ये जो निन्दक हैं वे यह कहते हैं कि यह जो प्रथम चरण में बढ़ती कर दी गई हैं वही इसका कारण है। लेकिन में इससे सहमत नहीं हूं। जो गए साल के रिवाइज्ड एस्टिमेट्स हैं उनको अगर आप बहुत गाँर से पढ़ें और आज का जो एस्टिमेट हैं उसकी भी आप पढ़ें तो आपको यह मालूम होगा कि सामान्यतया आजकल लोगों की प्रवृत्ति ज्यादा प्रवास करने की हैं। जो आय बढ़ रही हैं उसका कारण यह नहीं हैं कि हमने फैयर्स में कुछ बढावा कर दिया है, बढ़ती कर दी हैं, बील्क सामान्यतया आज कल के लोग ज्यादा प्रवास करते हैं और यही सचम्च में उसका कारण हैं। तो इसीलए बढ़ती हो गई, इसकी वजह से अगर कोई यह समभे कि गरीबों के ऊपर अन्याय किया हुआ हैं तो इससे में सहमत नहीं हूं। कूछ लोग यह कहते हैं कि अगर, यह टीलस्कीप का जी प्रथम चरण हैं, उसमें आपने फेयर्स बढ़ा दिए तो उसके नतीजे क्या होंगे? नतीजा यह होगा कि जों छोटं छोटं व्यापार हैं, छोटं छोटं उद्योग धंधे हैं, उनमें काम करने वाले जो गरीब लोग प्रवास करना चाहते हैं उनके ऊपर इसका बहुत बुरा असर होगा। उसका प्रत्युत्तर यह हैं: मैं समफता हूं कि कुछ हद तक यह बात ठीक हैं। और शायद जब अगले साल का रंलवे बजट आएगा तो उसमें यह जो टीलस्कोष के प्रथम चरण में वृद्धि कर दी गई हैं उसको हमारं शास्त्री जी नष्ट कर देंगे। और मुक्ते प्री आशा है कि वे नष्ट कर देंगे।

श्री एच० पी० सक्सीना (उत्तर प्रदेश): मुमीकन हैं कि इसी साल नष्ट कर दें।

डा० डब्लू० एस० वालिंगे : तब तो बड़ी ही अच्छी बात होगी लेकिन जो लोग यह आदीप करते हैं या, जिनके मूंह से निन्दा निकलती हैं. उन लोगों को यह समझना चाहिये कि आखिर हम लोग इस वक्त एक प्लान, दूसरा प्लान, प्लान ही प्लान बनाने में लगे हुए हैं ---हम बहुत जल्द आगे बढ़ना चाहते हैं । अगर हम आगे बढ़ना चाहते हैं तो कुछ हद तक हमें स्वार्थ-त्याग भी करना चाहिये। स्वार्थ-त्याग के बगैर, ज्यादा मेहनत के बगैर, जैसा कि हमारं जवाहरलाल जी हमेशा कहते हैं, हम तरक्की नहीं कर सकते। अभी आगे की जो जैनरंशन हैं उनके सामने तो कोई सूख नहीं हैं, उनको तो बिल्कुल दुख ही दुख हैं और इस दूख को ही उन्हें सूख मानना चाहिये। यदि इस तरीके से यह पीढ़ी आगे बढ़ेगी तब ही इस दंश की तरक्की हो सकेगी। इस लिये में आप से यह निवेदन करना चाहता हूं कि अगर हम को आगे बढ़ना हैं, रंलवे सिस्टम की बढ़ती करना है, ज्यादा रंलवे की लाइनें बनाना है, इंजन बनाना है, ज्यादा तरक्की करनी हैं तो सब चीजों में हम को कुछ हद त्तक स्वार्थ-त्याग करना ही होगा।

साथ ही साथ में इसका द्सरा पहल् आपके सामने रखना चाहता हुं। वह द्सरा पहल् यह हैं कि एयरोप्लेन और रलवे में कोई स्पर्का

नहीं हो सकती, बहुत दूरी का अन्तर रहा तौ पहले आप एयरोप्लेन से जाने की कोशिश करेंगे, बाद में रंलवे से । वेंसे ही छोटे छोटे जो डिस्टोंसेज हैं, छोट छोट जो अन्तर हैं जनके लिये आप रंलवे से प्रवास करने के स्थान पर बस से प्रवास करें तो क्या ज्यादा अच्छा नहीं होगा ? हमको रलवेज की तरह बस सींबस भी बड़ी एफिशेंट चाहिये और मैं समझता हूं कि यदि टीलस्कोप के प्रथम चरण के फीयर्स थोर्ड से बढ़ते हैं तो इसकी वजह से बसेज और रंलवे के बीच जो स्पर्धा चलती हैं वह स्पर्धा कुछ इद तक कम हो जायंगी और सम्भवतः हमारी जो बस सीवसेज हैं वे ज्यादा एफिशेंट बन जायं। इसलिये यद्यपि में यह चाहुंगा कि फैयर्स में यह जो थोड़ी वृद्धि हुई वह नहीं होनी चाहिये, फिर भी जो बातें में ने आपके सामने रखी हैं और जो कारण आपके सामने रखने की कोशिश की हैं उस दृष्टि से में समझता हूं कि यह वृद्धि उपेन्नणीय हैं. चम्य हैं।

अब व्यय के बार में में आपके सामने कुछ विचार रखना चाहता हुं। शास्त्री जी को यह विदित है---और हम सब लोगों को विदित हैं--िक रंतवेज करीब करीब दस लाख लोगों को काम दंती हैं। अगर सब से महत्व की कोई नेंशनल इंडस्ट्री होगी तो वह हैं रेलवेज । अब आप दस लाख के ऊपर न जाइए, दस लाख तां कर्मचारी हो गए। लीकन जिस कुट्रम्ब से वे कर्मचारी आते हैं अगर उनकी संख्या आप ले लें तो करीब करीब ४० लाख लोग रंलवेज के मातहत हैं, रंलवेज से जो प्राप्ति होती हैं उस से वे लाग अपना पेट भरते हैं । अब ये ४० लाख लोग जो रेलवे के कर्मचारी हैं और स्टंट के कर्मचारी हैं, उनका रहन-सहन, उनकी प्रवृत्तियां, उनको कितनी सुविधायं होती हैं, कितनी नहीं होती हैं, उन सभी बातों पर अगर आप विचार कर तो यह एक बड़ ही महत्व का प्रश्न हो जायगा । आप जानते हैं कि आज इस देश में हम लोगों ने कूछ कम्युनिटि प्रोजेक्ट्स चलाये हुए हैं, वैंसे ही नेशनल एकंस्पर्टशन सर्विस चलाई हैं। [डा० डब्ल्० एस० बार्लिंगे]

रिनस्सन्देह ये बहुत अच्छी योजनायें हैं । लीकन इन सब से पहले रेलवेज आ गई थीं। जब तक हम पराधीन थे, हमारा केवल एक ही उद्दंश्य था कि इन रंलवेज से किस प्रकार हम ज्यादा से ज्यादा पैसा कमा लें और इनके कर्मचारियों को कम से कम पैंसा केंसे दें। हमारं पूराने शासकों के सामने यह प्रश्न था। आज हमार सामने यह प्रश्न नहीं हैं। हमार सामने प्रश्न यह हैं कि इन ४० लाख मन्ष्यों की प्रवृत्तियों को रंलवे किस प्रकार कंट्रोल करं ताकि वे दंश के लिये हितकर सिद्ध हो सकें। मानियं कि यह सब के सब लोग बेवक फों की तरह से रहते हैं, बड़ी गन्दगी से रहते हैं, उन में कोई मैंनर्स नहीं हैं, सभ्यता नहीं हैं, तो क्या इन चीजों का असर हमारं दंश के ऊपर नहीं पड़ेगा । शास्त्री जी ने अपने अभिभाषण में यह बात स्पष्ट की हैं. और जन्होंने बताया कि पहले हमारी जो रंलवे को'लो'नीज थीं वे हैंपहेंजर्ड तरीके पर बढ़ती ही चली जाती थीं. लीकन हम रंलवे कॉलोनीज को ठीक तारे से प्लान्ड तरीके पर बनवाने की कोशिश करंगे। यह एक बहुत अच्छी चीज हुँई हैं।

लेकिन इस सम्बन्ध में मुझे कुछ स्चनायें जरूर दंनी हैं । जो रलवें स्टेशंस होते हैं आर जो रंलवे को लोनीज होनी हैं वे भी दो प्रकार की हैं। कुछ रंलवे की लौनीज एंसी हैं जो कि जंगलों में हैं, दृंहातों में हैं और क् हर रंलवे की'लांनीज एंसी हैं जो कि शहरी इलाक में आती हैं और उन्हें शहरी रंलवें कार्तानीज कहा जा सकता हैं। अब में अर्ज यह करूंगा कि आप एक दंहाती रंलवे कींलोनी ले लीजिये । मेरी द्रिष्ट से, जो दंहाती रंलवे की'लोनी हैं वह एक आदर्श चीज होनी चाहियं, और में समझता हूं कि अगर इस सम्बन्ध में में एक बात कह दूं तो शास्त्री जी जरूर चमा करींगे। मेरा कहना यह हैं कि आजकल जो प्रवृत्ति हैं, वह यह हैं कि हम स्वीपर्स यानी मिहतर लोगों की संख्या ज्यादा बढ़ाना चाहते हैं, और समझते हैं कि उनके विना हमार देश में सफाई ज्यादा नहीं रह सकती । अब यह एक बड़ी िककट समस्या हैं। मैं आप से जो कहना चाहता हूं वह यह है कि अगर यही हमारा टिष्टकोण रहा----और मुझे इसका प्रा विश्वास है कि शास्त्री जी का यह टिष्टकोण नहीं हैं कि ज्यादा मेहतर उत्पन्न करके सफाई रखी जाय। तो मैं समभता हूं कि वह एक बहुत बूरी बात हैं। हमको कोशिश यह करनी चाहिये कि सामान्यतः लोग सफाई रखें। हमार समाज के अन्दर मेहतरों की जो संख्या बढ़ रही हैं उस को कम करने की कोशिश हमको करनी चाहिये तािक कुछ दिनों के बाद एक भी मेहतर या हिरजन न रहें। इस तरह की प्रवृत्ति हम् लोगों में बढ़नी चाहिये।

इस सम्बन्ध में एक दो बार्त कह दूं, तौ आप माफ करें। प्लेटी या एरिस्टीटल जो पॉलिटिक्स कें ऊपर गुन्थ लिखे थे, उसमें उन्होंने बताया था कि "कोई भी स्टंट एंसा नहीं हो सकता, खासकर विग सिटी स्टंट जहां गुलामी न रहें।" उन्होंने गुलाम और नागरिकों में फर्क किया था। किन्त उनके फर्क का मुख्य कारण यह है कि उनके ध्यान में यह बात नहीं आई कि सामान्यतः हरिजन नोग जो काम करते हैं वे नागरिक लोग कैसे कर सकते हैं ? यह बात उनके ध्यान में बिल्कुल ही नहीं आई। मैं तो इस सम्बन्ध में यही कहुंगा कि अगर समाज के अन्दर किसी आदमी ने इस बराई को दूर करने की कोशिश की हैं तो वे महात्मा गांधी जी ही हैं। उन्होंने अपने सावरमती आश्रम में पहले सं ही यह प्रयत्न किया कि जो मलमूत्र विसर्जन करते हैं उन्हें ही उसको उठाना चाहिए। में यह बात नहीं कहूंगा कि महात्मा गांधी जी ने जो यह नई प्रेरणा लोगों को दी थी, वह फॉरन रंलवे में भी आ जानी चाहिए। इस को प्रा करने में जो कठिनाइयां हैं, उन्हें में ठीक प्रकार से जानता हुं। लीकन में आपर्क सामने जो चीज दोहराना चाहता हूं वह यह है कि अगर रंलवे वाले ही सफाई नहीं रखेंगे तो दूसर लोग किस तरह से रख सकते हैं। मैं ने स्वयं तीसरं, दूसरं और फर्स्ट क्लास में प्रवास किया हैं, दिन्तु में वह रोद के साथ आपके सामने यह बात रखना चाहता हूं कि तीसर वर्ग के जो यात्री हैं, वे बुरी तरह से पेश तो आतं ही हैं—वे इधर उधर थ्क दंते हैं, सफाई का कोई भी ख्याल नहीं रखते— ये सब बातें ठीक हैं, लेकिन साथ ही साथ जब रलवे कर्मचारी भी इस तरह की बातें कर तो बहुत दुःख होता हैं। मैंने स्वयं दंखा हैं कि रलवे कर्मचारी वही बातें करते हैं जो कि तीसर वर्ग के यात्री करते हैंं। वे जगह जगह पर थ्कते हैं, बीड़ी के दुकड़ं इधर उधर फेंक दंते हैं जो कि उचित नहीं हैं।

Mr. DEPUTY CHAIRMAN: You should close now, Dr. Barlingay.

Dr. W. S. BARLINGAY: I will take only five minutes.

MR. DEPUTY CHAIRMAN: Your party has given ten names. I think I will have to provide for as many of them as possible. You have already.....

SHRI H. N. KUNZRU (Uttar Pradesh): Do we recognize any party? Do we recognize the views of any party outside this Chamber?

Mr. DEPUTY CHAIRMAN: Party within the Chamber—the Government party, I mean.

PROF. G. RANGA (Andhra): If there is any agreement between their party.....

Mr. DEPUTY CHAIRMAN: I do not think there is any such agreement.

डा० डब्ल्० एस० बालिंग : में केवल पांच मिनट से ज्यादा नहीं लूंगा। में आपसे जो निवेदन करना चाहता हूं वह यह हैं कि ये जो रंलवे कर्मचारी हैं वे दूध में दही के कण के समान हैं। जिस तरह से दूध में एक ब्ंद दही डाल हंने से सारा दूध दही बन जाता हैं, वेंसे ही रंलवे के पचास लाख कर्मचारी अगर हमारं हंश की सम्यता को ठीक रखें, रहन सहन को ठीक रखें, सफाई रखने लगें और करप्शन न करें तो इससे हमार दंश का जो स्तर हैं, वह **बढ़**. जायगा।

एक चीज और में आपके सामने रखना चाहता हूं और फिर में अपना भाषण समाप्त करता हुं। आप सब लोग जानते हैं कि कूछ समय पहले रेलवे के लिये एक फाइव इयर प्लान बनाया गया था । इस प्लान में चार सौं करोड रुपया खर्च करने का अंदाजा इस सरकार की दूसरी मिनिस्टी में क्या हो रहा है, क्या नहीं हो रहा है, कम्यानिटी प्रोजेक्ट में क्या हो रहा हैं, इस बारं में कुछ नहीं कहना चाहता हूं। लेकिन रंलवे के सम्बन्ध में जो बात है वह बिल्कूल स्पष्ट हैं। रलवे ने चार साँकरोड रूपये की बदले ४९८ करोड रूपया व्यय करने की कोशिश की हैं और में समझता हूं कि यह एक सराह-नीय बात है । वैसे ही आप किसी भी स्फियर में चले जाइये तो आप देखेंगे कि कहीं पर एक्सिडेंट कम करने की बात हो रही हैं. कहीं पर एफिशेंसी बढ़ाने की बात हो रही हैं तो कहीं पर सफाई रखने की बात हो रही हैं। शास्त्री जी ने अपने भाषण में हर चीज के विषय में कहा हैं और इसके लिये में उनकी मुक्त कंठ से प्रशंसा ही प्रशंसा करना चाहता हूं।

जो चीज में ने पहले कही थी कि टेंलिस्को-पिक के प्रथम चरण में किराया थोड़ा सा बढ़ा दिया है अगर वह भी घटा दिया होता तो इस बजट के समान और कोई सुन्दर बजट नहीं होता । मुझे इस सम्बन्ध में इतना ही कहना हैं । एक दफा में फिर माननीय रंलवे मंत्री जी को धन्यवाद दंता हूं और अपना भाषण समाप्त करता हुं।

Shri H. C. MATHUR: Mr. Deputy Chairman, I have some very strong criticism to offer on this Railway Budget and presently I shall place before you some very disquieting facts. But I shall be an ungrateful person if I do not acknowledge at the very outset that personally I always

[Shri H. C. Mathur.]

received all courtesy and consideration at the hands of the hon. the Railway Minister and I admire his human qualities and humility. But, Mr. Deputy Chairman, this sentiment and feeling, is not going to stand between you and me and my duty towards this House and, also, to the hon. the Railway Minister.

Now, if you want to get a correct appreciation of this Railway Budget, I think, we should start from the beginning. And when I say from the beginning, I beg to submit, Sir, that the Railway administration had started preparing the mind of the country much earlier than now. When they had this Railway Budget in their minds, they started creating a certain atmosphere in this country, so that a very congenial sort of atmosphere-an artificial atmosphere, of course-could be created to receive this Budget. I would like to draw your particular attention, Mr. Deputy Chairman, that only about a month or so back, a party of pressmen was sent round the country on a study tour or whatever you might call it; about six thousand miles were covered; and the members who were in this party have doled out certain information for the benefit of this country. And all these long articles have appeared only during the course of the last ten to fifteen days. I quite appreciate, and I at once realise, that Mr. Vasisht had been to the U.S.S.R., and he had also learnt a little bit of the art of conducting tours....

Prof. G. RANGA: Who is Mr. Vasisht?

Shri H. C. MATHUR: He is a Member of the Railway Board, and he continues to be there. Mr. Deputy Chairman, if you just study these articles, you will find that the plethora of infomation, the details of information, and the facts and figures, which have been given in these articles are not to be found anywhere. Fortuna-

tely or unfortunately. I also, during the inter-session period, had been almost on a similar tour, and had covered about 3,000 to 4,000 miles. Sir. these facts and figures are to be found nowhere except in the office of the Railway Board. And if you make an analytical study of these articles, you will find that they serve nothing but as packground music for this Budget speech. And again, Sir, only a few days before this Budget speech. meeting of the National Railway Users' Committee was called. some facts were given and certain speeches were made iust create an impression that so much is being done in respect of passenger amenities.

When I say all this, I do not at all wish to convey an idea that nothing is being done by way of passenger amenities. Certainly not. But, let us not forget the fact that whatever we spend on passenger amenities is hardly one and a quarter per cent. of our Railway Budget. And while appreciating what is being done, I will tell you how, even in the sphere of passenger amenities money is being misappropriated-I use this word advisedly-and how we are lacking in a sense of planning even in that matter. But, all the same, I must fully recognise, and concede, and appreciate. what is being done. Mr.Chairman, what I wanted to emphasise was this: let us not be hypnotised by the false sense of passenger amenities and lose sight of all other important aspects of the Railway administration. Public is definitely very much concerned about it, and we all have been demanding so many improvements and amenities for the passengers. They been given certain amenities to certain extent, but let these things not overshadow the proper perspective. I will just give an example. At Delhi Junction, the cementing is being done between the tracks, and lakhs of rupees have been spent on it, and all this has been charged to the passenger amenities. I do not know by what stretch of imagination we can call this cementing of tracks, etc., as passenger amenities. If this is a passenger amenity, then, I should say that everything that is spent on the railways is spent on passenger amenities.

Again, Sir, if you just examine the new carriages that have been built, you will find that some sort of copying from somewhere has been done, and some imitation has been done. There are two doors and a corridor. We know our people here, and it becomes absolutely difficult for them even in the short time—with crowds that we have and with sorts of luggage that we carry-to get into these carriages. What sort of inconvenience does that cause to us? Even I had to travel for a short distance in a II class carriage had the same sort of arrangement. And we found ourselves in extreme difficulty there-even in the II classbecause we carry heavy luggage and all that sort of thing, and with two doors and a narrow corridor, it becomes such a difficult affair.

MR. DEPUTY CHAIRMAN: You must use the luggage van for your luggage.

Shri H. C. MATHUR: Mr. Deputy Chairman, I think we do not divorce realities. And let us remember that the people who carry the luggage have got to carry it with them. You cannot leave it in the luggage van.

MR. DEPUTY CHAIRMAN: Will you not be inconveniencing other passengers, Mr. Mathur?

SHRI H. C. MATHUR: Well, Sir, let us remember how we are living at present in this country. If you think that you can change the habits of our people overnight, simply by providing these carriages, then I shall congratulate the Railway Ministry on improving the habits of the people...

MR. DEPUTY CHAIRMAN: If even Members of Parliament cannot change their habits, I do not know what the fate of our country is going to be.

Shri H. C. MATHUR: That is true. That is why I say, do not be divorced from the realities, and you cannot overnight change the habits of the people. Again Sir, so far as passenger amenities are concerned, there is a lot to be done. To this point, I just wanted only to make a passing reference.

Now, my friend, who just spoke before me, tried to give us two impressions. One was about the hon. Minister's sympathy for the poor, that he has gone all out to do all that he possibly could to help the poor traveller. And, Sir, the second thing that he referred to was the staff.

I will refer first to the poor passenger who has been helped in this Railway Budget. Now, I would like the hon. Minister to tell us and clarify as to who are those people who travel short distances, and who are the people who send things, who transport goods in quantities smaller than 20 maunds. It is not the Birlas and Dalmias who send goods weighing less than 20 maunds. It is only the poor agriculturist who has to take his produce of the field to the mandi, who uses it, or a small trader who does it. Again, Sir, I must point out that our economy is mainly an agricultural economy, and it is only the small trader the small agriculturist who short have to travel distances. and who also carry, or send, goods in small quantities. And it is the agriculturist or the small trader who has been taxed the most. Empty purses and heavy taxes, that is the policy adopted by the Government.

Who has been affected the most? It also clearly indicates the policy of the Government that they are working for some centralised industrial centres, so that the goods which are to be despatched from those indus-

[Shri H C Mathur]

trial centres to long distances must be given relief. Eventually, it is only the consumer that is affected In the initial stages, relief has been given only to the big business, and agriculturist, the small trader and the ordinary class of men have been made to suffer by way of paying There has been a consistent demand for decrease in the fares and freights But what has been doled out is not sympathy, as my friend pointed out, but exactly higher taxation for them Sir, I very much wish to point out this thing, because I feel that, with diminishing returns, it is the agriculturist who has been affected the most with the falling of prices, and again, it is the agriculturist who is being taxed more and more through this Railway Budget, because it is he alone who will pay more for his goods and more for his transport

Passing from this point, Sir, I will go next to another important point And that is that when we travel, we think of the safety of travel will remember, Sir, that last time, at the time of the last Budget speech. the hon. Minister told us that he had appointed a committee, which called the Shah Nawaz Committee, to enquire into the causes of the accidents and to suggest some remedial And, you will be surprismeasures ea to know, Sir, that the committee did submit its report to the Railway Administration, possibly ın 1953, but that has not seen the light of the day to this day. We do not know anything about that Committee's report It is a very interesting thing, Sir Then, what happens is that after about two months, something is managed and manoeuvred And that Committee had only three members on it, the Parliamentary Secretary, the senior member of the Railway Administration, and a retired General Manager Now, this Committee submits its report But that report never sees the light of the day Nobody knows about it That is the

report mentioned by the hon. Minister in his speech before Parliament.

After two and a half months, another Reviewing Committee was appointed to review the findings of the original Committee, and the Reviewing Committee submitted its report after three or four months, and even before the Government came to any about this Committee's recommendations, great publicity was given in the papers to this, and then this report is also sent to the Parliament quietly for the Parliament Library I made enquiries from the Secretary whether we could get the Shah Nawaz Committee's original report. How can we examine and understand the Reviewing Committees' report without the original Committee's report before us? I have gone carefully through Reviewing Committee's have spent two days over it, and I find that it is not at all possible for me to appreciate the findings and the recommendations of this Reviewing Committee unless and until I have before me that original report not honest, and this is not fair to the members of the original Committee, because they have been very severely criticised in this report. It is also not at all fair, Mr Deputy Chairman, to this House not to place that report on the Table of the House It is not fair, it is not honest

DIWAN CHAMAN LALL (Punjab). Who appointed the Reviewing Committee?

Shri H C MATHUR The Railway Minister or the Railway Administration. In this Committee's report there are many very disquieting criticisms of the Railway Administration. If this Government is to be credited with any decency, if this House is not to be a mere mockery, I appeal to you and demand that this report should be placed on the Table of the House

SHRI B C GHOSE (West Bengal): Is not Mr Shah Nawaz a member of both the Committees?

SHRI H. C. MATHUR: Yes, what Mr. Shah Nawaz has done is to take away by one hand what he had given with the other.

THE MINISTER FOR RAILWAYS
AND TRANSPORT (SHRI LAL BAHAPUR): Mr. Shah Nawaz happened to
Chairman of both the Committees.

Shri H. C. MATHUR: I simply pity the lot of Mr. Shah Nawaz. The hon. Minister would not relish it if I were to say what I feel about this. It is much better that we do not talk about individuals and personalities. That is why I keep myself confined advisedly to the subject matter only. I only talk about principles, and policies. If I were to discuss the matters dealt with in this Committee's report, I would have to hammer the Railway Ministry for two hours.

SHRI B. C. GHOSE: Go on.

SHRI H. C. MATHUR: Now, I come to the question of accidents. Railway Ministry has been for some time now wanting to wash out what they call external inspection. will remember that on the floor of the House I had asked more than once questions about the Government Inspectorate, and all sorts of funny arguments were advanced. In the original Committee's report a very strong recommendation was made that position of these Government Inspectors should be strengthened in the interests of the safety of travel. It is unfortunate that we do not have the facts and figures given by them. It is very unfair not to let us know what the recommendation is and to withhold from the House the arguments which they have advanced. the reasons which they have given, the facts and figures which they have given and the materials on which those recommendations are based. That has been withheld, but now the Reviewing Committee wants not strengthen the Government Inspectors to wash them out as independent units and to bring them back under

the control of the Railway Administration, that they should be a branch of the Railway Board. There is a very long history behind this. It was only in 1941 that they were taken away from the control of the Railway Administration and put under a separate Ministry, the Ministry of Communications. I have gone into the arguments which have been advanced by the Reviewing Committee, and Mr. Deputy Chairman, I can tear them to pieces.

They say that in the present state of affairs, it is impossible for any external inspection to carry out a really sound examination and inspection, but they forget that they are mixing supervision with inspection. The argument that they have advanced is that under a system of external inspection a real and sound supervision from stage to stage cannot be done. They say, that they must have this sort of set-up. By all means, let them have it, but external inspection serves a different purpose.

I may submit for your information that only in 1945 the views of the General Managers of all the Government Railways were taken in the matter, and if I am correctly informed. all the General Managers unanimously of the view that Inspectorate must be maintained. Not only that, another Committee which they appointed, on which some foreign experts also served. went to the extent of advising the Railway Administration that the independence of this Inspectorate must be maintained and that for that purpose it should not be under the same Ministry. These Inspectors have to criticise the Railway Board, even the highest officers in the Railway Administration, and now if they are transferred back, we can imagine the situation. When even the report of a Committee which was appointed with the knowledge of Parliament and on which so many persons served is being shelved, suppressed and pigeon-holed, do you

[Shri H. C. Mathur.] think that any independent inspection notes will ever see the light of the day? They say that in case of major accidents we can have judicial enqui-Inspection is one thing and an enquiry into a major accident is another. The Inspectorate that exams now is absolutely necessary, and it must be absolutely independent that it can criticise the Railway Board or even the highest of the officers, the Chief Engineer or the General Manager of the Railway concerned. for judicial enquiries, if they necessary, by all means have them. I have been an advocate of it. I have been associated all my life with the judiciary. I have risen from a magistrate, I started my career as a magistrate and I would always advocate judicial enquiry when it is necessary but certainly judicial enquiry cannot replace enquiry of a technical nature and if you have a judicial enquiry, you will always want some technical experts to be the assessors or to be associated with that enquiry so that they guide and give an independent view. Do you want the blue-eyed boys of the Railway Ministry to be assessors

or do you want independent assessors?

These Government inspectors would

in those judicial enquiries. This is

just one part of it. There are at least

half a dozen important matters which

assessors

be absolutely independent

should be referred to.

I will only refer to another matter on which fortunately the original Committee and the Reviewing Committee are in agreement. Τ am not concerned with this or that Committee. I am concerned only with the safety of travelling and I very much welcome that there is agreement on some points which I consider to be very important and that is about the adequate and full supplies of stores essential for safety and good performance. If you read the recommendations of both these Committees, you will find that this serious lag been responsible for a lot of inefficiency, for some of the accidents and for keeping our personnel idle for a long Shroff Committee time. Even the which was appointed four years back made a point of it but the governmental machinery is such that no progress whatsoever has been made matter with the will that ciency of the ranway aumini. has suffered very much according to their own admission and the officers and other staff have been kept idle. There could have been much greater output in the workshops but they don't receive the supplies and This workshops remain idle. been going on and pointed attention was drawn to it. I am not here only to criticise the Railway Board. I am here criticising the Government as such and if the Railway Board may not be responsible for this state affairs certainly the Government cannot shake this responsibility off its shoulders and if they are waiting for the Purchase Committee's report any other report, I do think that some interim arrangement should been possible and definitely it is the Minister in charge duty of the hon. to take this matter to the Cabinet, place all the facts before them and tell them how this biggest nationalised industry is suffering, how country is suffering, how the safety is suffering and that some interim arrangement should be made straightawav.

Now I would pass to the question of personnel. My friend who spoke before me made a strong point of it and it is this point about which I am very deeply concerned. I have taken keen interest in this matter and I have had a lot of discussions on this subject. I will not go into the details which in decency I should hold back for two reasons—that it is no good discussing individual cases and also because I don't want to make any use of the information which I have as a result of discussions with the Members of the Railway Board,

or the hon. the Railway Minister. I wish to follow that official propriety but apart from that, I wish to submit that the ex-State Railway staff has been treated absolutely shabbily. has been treated almost tyrannically and brought all these matters to **ي** . . بر tice of the hon, the Railway be the .. was not convinced in the first instance but as I told you at the very outset, he was extremely kind and considerate and I was fully convinced that he was very anxious to see that justice was done. We went into this matter but after a lapse of these 3 years, I find that things are worse than they were in the beginning and they are getting worse every day. They have been given such shabby treatment that if these people were permitted to go to a court of law. they would certainly be able to get injunctions issued within a few days' time from the Supreme Court these poor people are tied hand and foot and are being pushed back like anything. It is not only a case of one railway. The officers who should have been equated to much higher posts have been equated, for absolutely no reason, to much lower posts. I will give you two or three concrete instances. Now, the General Manager of the Jodhpur Railway should have been equated to a departmental head. Ι will say why. Ιt was far back as 1939 that WA had equations so far as way officers were concerned because the Jodhpur Railway was also running what at that time used to be called the British section, or the civil section. So, that was a Government controlled railway but that was being run and for all administrative purposes, it was under the control of the Jodhpur Railways. We had to keep therefore, an officer who was Accountant-General there-a lent officer-and because one-third of the expenses were to be contributed by the Government Railway, all the schemes were vetted and we had vetted at that time and the responsibility of all the officers was on our Railways, and an equation was effected.

Not This only that. question. was only in re-examined and it was found—and again the man who was considering them was alent officer from here—that those equations were just and fair. We were also paying those officers, mind you, exactly the same salaries for the post to which they had been equated on the Government of India Railways. If the officer had been equated to a departmental head, he was given the salary of a departmental head. If he was a Class I officer, he was given the salary of a Class I officer. But today what we find is that the man who had been equated to a departmental head has been equated to two steps down below. Not only that. He looses his seniority by 5 or 6 or 7 years. Those people who were Class I officers have been relegated to Class II for absolutely no fault of theirs, and every officer of that Railway had an agreement with the Government of Rajasthan or Jodhpur and he had been taken under some understanding. Apart from that, this poison of discrimination and partisan treatment is now sinking too deep. It is in the interest of the Railway administration as a whole that I would appeal to the hon. the Railway Minister that he should not think of adjustment here or adjustment there. He should not think of pleasing this or that officer. He should not think of pleasing me or somebody else. I do not ask youand I told him-for any mercy.

I want justice and if he has not got the guts and courage to give it, I think it is better that he resigns. I ask for nothing more than justice and let him satisfy that what he is doing is justice. He cannot say that when we make an integration like this, some of the officers will have to suffer. We are prepared even for an equation or vetting by the U.P.S.C. All that I ask of him is that these officers should be permitted to appear before the U.P.S.C. Even if you don't.....

SHRI LAL BAHADUR: I gladly accept that. I am prepared to refer all these cases to the U.P.S.C. I only

hope that Mr. Mathur uses milder language instead of using the language that he has done so far from the beginning.

SHRI H. C. MATHUR: Mr. Deputy Chairman, I gladly accept, so far as I am concerned, if he will permit these cases to go to the U.P.S.C. I am satisfied here and I say this on the floor of this House....

SHRI LAL BAHADUR: Why men-'tion words like 'guts' and all that? I don't quite understand that. said 'If the Minister had not the guts, he should resign'. There is hardly any point in using such language at least on the floor of the House.

SHRI H. P. SAKSENA: The guts have been shown and it is for you to show your guts.

SHRI H. C. MATHUR: I have shown my guts immediately. My reaction is there.

SHRI LAL BAHADUR: I have the guts for doing everything that appears to me to be the right thing and I have done it. I am not going to do so only on your request. I have always been trying to do the right.

SHRI H. C. MATHUR: Everybody thinks that way. But I have the greatest regard for the hon. Railway Minister, and I started with saying that and I again repeat it. I hope he will not be so excited.

Mr. DEPUTY CHAIRMAN: Use The cause of the milder language. parties for whom you are pleading, the cause you are advocating is not going to be strengthened by the use of such language.

SHRI LAL BAHADUR: Quite right.

SHRI H. C. MATHUR: I hope. Sir. the cause which I am pleading will not suffer, because I still have some faith left in me, in the Administration. If I had not that faith in the Administration, I would not have been speaking here on this subject. I still wish that that faith is strengthened in us. I do speak with some faith excitement of what I and if the say is going to prejudice the Minister, then he had better think about him-

SHRI A. DHARAM DAS (Uttar Pradesh): We have full faith in Minister.

An. Hon. MEMBER: He knows what to do, what he wants is that you should not get excited.

SHRI H. C. MATHUR: I am not at all excited. I have held my soul in patience all these four vears and more and. Sir. I am speaking with a bleeding heart. If only you knew. the feelings of these people. I have met hundreds of them and I know their feelings, and I am speaking fc1 all those people and also in the inter. est of the Railway Administration as a whole. I say, we have had enough of communalism and provincialism. Do not permit this poison to go deeper into the Railways. What is it that I What is it that I urge plead for? with all the earnestness at my command? I plead for the railway administration of which the Railway Minister is in charge.

SHRI A. DHARAM DAS: So do all the rest of us here.

SHRI H. C. MATHUR: That is what I am asking for here. I may go further and

SHRI KANHAIYALAL D. VAIDYA (Madhya Bharat): Is the hon. Member justified in making such personal remarks about the hon. Minister?

SHRI BHUPESH GUPTA (West Bengal): Sir, on a point of order....

SHRI H. C. MATHUR: I should like to pass no personal remarks at and if I passed any, I am here immediately to withdraw them. But what is the personal remark that I made?

SHRI KANHAIYALAL D. VAIDYA: They were most personal remarks.

SHRI H. C. MATHUR: But what were they? Let me know. I hold him in respect and I admire the Railway Minister.....

DR. D. H. VARIAVA (Saurashtra): Let the hon. Member withdraw the remark that the Railway Minister has no "guts".

SHRI H. C. MATHUR: I have never said that he has no guts

Shri AKBAR ALI KHAN (Hyderabad): He has accepted the suggestion to refer the cases to the Public Service Commission.

Shr_I H. C. DASAPPA (Mysore): All those remarks about guts and so on, may be withdrawn, and I hope Mr. Mathur will have no objection to that.

SHRIMATI SAVITRY NIGAM (Uttar Pradesh): Let him withdraw the remark.

SHRI BHUPESH GUPTA: Sir, on a point of order.....

Shri H. C. DASAPPA: Mr. Mathur will, I hope, have no objection to that expression being expunged from the records.

Shri H. C. MATHUR: I am afraid I have conveyed a very wrong impression and if.....

PROF. G. RANGA: You have, that is the trouble.

SHRI H. C. MATHUR: And I am really sorry, because, Mr. Deputy Chairman, my feelings for the Minister have been absolutely those of unqualified admiration and I started with saying that.

MR. DEPUTY CHAIRMAN: But at the same time, you are using such strong language, and that is the most unfortunate part of it. 110 RSD SHRI BHUPESH GUPTA: Sir, on a point of order.....

MR. DEPUTY CHAIRMAN: There is no point of order here.

SHRI BHUPESH GUPTA: Sir, I am on my legs and I would like to ask, quite apart from admiration and all that—that is a different subject—whether to say that somebody has not got guts is unparliamentary?

Prof. G. RANGA: It is only indecent, that is all.

DR. SHRIMATI SEETA PARMANAND (Madhya Pradesh): It may not be unparliamentary, but it is derogatory.

MR. DEPUTY CHAIRMAN: It is most undesirable.

Shri H. C. MATHUR: The question is not whether it is unparliamentary or not. If I stick to a word, I stick to it always, as you know, but I do not wish to convey that sort of a feeling at all.

MR. DEPUTY CHAIRMAN: That is all right, you have expressed regret yourself.

SHRI H. C. MATHUR: Mr. Deputy Chairman, my feelings would be further conveyed to you, when I say that it is now about 4 years-more than 4 years—since the integration took place. What has happened? In the Railway Board you will not find one single person in any responsible post drawn from the ex-State Railways. What is all this? Even the temple of Puri Jagannath has been thrown open to Harijans. Am I to understand that the portals of the Railway Board are so sanctified that they will be polluted if you have there some of these ex-State Railway men? It is conveying to them this sort of a feeling. What can I do? By your own conduct, you are doing it. While talking about the Railway Board, I wish to appeal to the hon, the Minister for Railways not to give such an impression to these people, but to open the gates of the

[Shri H. C. Mathur.]

Railway Board equally to all the people. If they say that there is not one officer who is fit enough to find a place in Railway Board, it is all right, I do not want that they should have people who are not fit, who do not deserve a place on that Board on merit. But certainly, this sort of feeling that they are outcastes is absolutely unjustified. There have been transfers in the Railway Board.

Why is it that we do not have any officer from the ex-State Railways on the Railway Board? Why is it not done? May I ask that question? The people there are concerned with their own future. It is only human that they should make mistakes. The Railway Minister will tell you that he was good enough-and I really pay him a compliment for that-to get a Committee appointed and on that Committee we had the Home Secretary and the Secretary to the Ministry of States and we had a report from that Committee and he is improving upon it. And I know that he is trying today to improve upon the recommendations of that Committee. But that Committee did not at all appreciate what the problem before it was. We do not know whether they were redressing the grievances or aggravating the grievances. I fully appreciate what the Railway Minister is doing, but it would be wrong for me to say that I am satisfied on that account, because justice is not yet done and that is what I wish to draw his attention to.

MR. DEPUTY CHAIRMAN: You must wait till all the improvements are made.

SHRI H. C. MATHUR: What improvements?

MR. DEPUTY CHAIRMAN: You yourself say that the Railway Minister is improving upon the Committee's report. Why not wait before making such allegations?

SHRI H. C. MATHUR: No, no. I would request the Railway Minister to get a Statement prepared of the representations pending before him. You prefer an appeal. You submit a representation, but get no acknowledgment, nothing doing. Six months, one year, two years, three years pass, still nothing. There should be some limit to it. May I most respectfully submit to the Railway Minister that he should issue an order that all appeals and representations should definitely be forwarded to the Railway Board at least within a month of their submission? Am I unreasonable in Another thing I would request the hon. Minister. Will he please see that ordinarily all the representations and appeals are disposed of within four, five or at the most six months? Let him set this time, and if the appeals and representations are not disposed of within six months, let a statement with explanation be submitted. The Railway Minister has very correctly referred to this matter in the end and he has touched the point, because he feels that in spite of the best equipment being given, nothing will improve until and unless the staff gives its cooperation. Instead of making such appeals, if the staff is given better satisfaction in this respect, the hon Minister will get better response.

1 P.M.

They must at least know that their representations or appeals are being considered and decided. I do not say that it should be decided this way or that way; let it be decided in the just way. That is what I ask. Let these appeals and representations be disosed of within two months, three months, four months or six months. Let some time be set. Can you conceive of representations pending for years on end while the man knows nothing and part, Mr. suffers? This is only one Deputy Chairman.

MR. DEPUTY CHAIRMAN: It is time, Mr. Mathur. You have taken forty minutes.

Shr_I H. C. MATHUR: I have a lot to say, Sir. I have at least another two important points to mention.

Prof. G. RANGA: He said something about misappropriation. Let us hear that.

DR. SHRIMATI SEETA PARMANAND: If he is to be given more time, let us sit through lunch hour.

MR. DEPUTY CHAIRMAN: What more time do you require? You have already taken forty minutes.

Shri H. C. MATHUR: I made an appeal to the Chairman that I would take about an hour. I will take another twenty minutes.

MR. DEPUTY CHAIRMAN: Please try to finish earlier. We will continue at 2-30 P.M. The House stands adjourned till 2-30 P.M.

SHRI KAILASH BIHARI LALL (Bihar): May I draw your attention, Sir, to the fact that we are giving one hour to some person and then in the end we will be hardly given a few minutes?

MR. DEPUTY CHAIRMAN: You will have your own time, Mr. Kailash Bihari Lall.

SHRI KAILASH BIHARI LALL: No, Sir, the old story is going to be repeated.

The House adjourned for lunch at one of the clock.

The House re-assembled after lunch at half past two of the clock, Mr. Deputy Chairman in the Chair.

MR. DEPUTY CHAIRMAN: Yes, Mr. Mathur. Please be brief. There are about 30 names.

SHRI H. C. MATHUR: Yes, Sir, I shall try to be brief.

MR. DEPUTY CHAIRMAN: Just if the Members keep the quorum, we can sit even between 5 and 6 today because we have to meet again at six o'clock for Budget papers. We can sit like that if it would suit hon. Members and the hon, the Railway Minister. If, however, the Members are anxious to hear the Budget speech in the other House we shall have to adjourn. I want to know what the sense of the House is,

SHRI P. S. RAJAGOPAL NAIDU (Madras): We have to go to the other House.

MR. DEPUTY CHAIRMAN: Then I would request the hon. Members to be very brief in their speeches.

SHRI H. C. DASAPPA: We may sit another day.

MR. DEPUTY CHAIRMAN: Tomorrow we shall have to sit through without any break for lunch.

Shri H. C. MATHUR: Mr. Deputy Chairman, owing to the limitation on time I cannot go into details, but without in any way intending to add fuel to the fire on the other side I do wish to point out cases of general discrimination against ex-State Railway officers and I am not dealing with individual cases. For instance, Sir, in matters of paying interest on the provident fund they are treating them differently. I shall just point out to you one very amazing instance.

MR. DEPUTY CHAIRMAN: No names, please.

Shri H. C. MATHUR: I shall not go into details, Sir. On the Northern Railway the officers of the ex-E.P. Railway as well as three division of the E.I. Rail way are paying for their electricity at the rate of two annas per unit. But, Sir, the officers and the staff of the Bikaner Division and Jodhpur Division pay at the rate of six annas a unit. I do not know if it is discrimination or anything else.

[Shri H. C. Mathur.]

Again, I shall point out to you, Sir, that in Jodhpur where the officers were supplied with furniture the railways were charging them 6½ per cent. per annum for the use of furniture. All of a sudden one day, the Railway Board passess an order that it should be 24½ per cent. or something else from 6½ per cent. to about 24 per cent. with retrospective effect and without giving them any notice or anything of that kind deductions are started at the higher rate.

Now, coming back to the question of electricity bill that I was referring to, they pay at the rate of six annas and there are their brothers on same railway, on the same Northern Railway paying at the rate of annas. The House would recall there was a solemn assurance given to us that the terms and conditions of their service would not be altered to In spite of that their disadvantage. assurance the rent of the furniture shoots up from 61 per cent. to 24 per cent, and it is deducted without giving them any notice.

In matters of promotion, selection and so many other things if I were to go into details I will take a long time but I shall just mention this that discrimination cannot but result in utter inefficiency, disloyalty and bad blood between the two people who are working on the same Division. We want their relations to be the best and that ought to be.

Now, I will close this chapter here and would like to refer you to another very important aspect, the accountability of the executive to Parliament. This is a very important matter, Sir.

If one had cared to read the speech of the Comptroller and Auditor-General, who spoke the other day at Calcutta, one would know that he very much emphasised this point. The very essence of a democratic form of Government is based on this, the account-

ability of the executive to Parliament and the real control we exercise over appropriations. But it is common knowledge, Sir, that here we receive requests for supplementary demands and there we have a very sorry state of affairs as far as lapses are concerned. So as a matter of fact, Parliament instead of being a really controlling body is being reduced only to a registering body of the decisions of the executive. This is a matter of general importance and I would just invite your attention to the latest Report on the Railways, 1954, which was supplied to us only two months back. We have not got any later figures. If you just look at it at page 2, you will find there "Savings on Voted Grants. Savings occurred in 19 out of 22 voted grants. A list of important cases is given below." Here are those cases where the amounts have lapsed, where the finances have not been utilised. And there are instances, Sir, where they have gone for a supplementary demand, but, as a matter of fact actually even the original amount which had been sanctioned has not been made use of. This is a very sorry state of affairs and it is no use quoting all the cases; there are so many cases. To quote a few instances there is a saving of 18:38 per cent. in one case; 30:43 per cent. in another; 89.65 per cent, in a third; 100 per cent. in a fourth; 55.56 per cent. in a fifth; 46.65 per cent, in a sixth: and so on. This is the latest audit report which has been placed in our hands and it discloses really a very sorry state of affairs so far as the working of the Railway Board is concerned and so far as its accountability to Parliament is concerned.

Again,Sir, in a hurry I shall pass to another very important point. I wish to invite your attention to the mounting working expenses. We all feel very much concerned about it and we find that the expenses have been going up from year to year. The hon. Minister has referred to it in his Railway Budget speech and he

has tried to give some explanation. I have also with care read the Memorandum which has been submitted giving the explanations, but I am afraid the Railway Minister is seized of the actual working, of how unnecessarily the expenses are mounting. I will just point out to him by one instance how it is happening and the House will very much appreciate when I give that example. Now, Sir, the Mysore Railway had a first-class workshop and they were carrying on very well with one manager and another assistant manager. The output was good. The production was good. The reports have uniformly been good. Now, after the merger what happens? This manager is of course classed as a senior-scale officer. The assistant manager is equated to non-gazetted rank. The poor man is thrown away though he is a qualified engineer; the reports about him are good. But I am not talking at the present moment about the treatment, the shabby treatment which has been given to these ex-State Government officers, and that poor man goes to dogs. Even, then, what happens is this. They have appointed three assistants to carry on the same work.

SHRI H. C. DASAPPA: Three gazetted assistants.

SHRI H. C. MATHUR: All right. With the three gazetted officers from the general manager, the output has not increased; the production has not increased. This is how you see the expenses are going up. Again, I submit that this is a very important matter because I definitely feel, it is not only a feeling with me but a conviction, that figures running into crores can be saved if there is a real drive, if there is a real examination of the facts of the actual working.

Even in the implementation of this award, the adjudicator's award, I have examined this and I venture to submit, Sir, that with the fullest comfort of the staff, on the Jodhpur Division alone I can effect a saving of about ten lakhs of rupees a year. They are sending

rest-givers to places. I can understand a rest-giver at a busy place where the people want him but I cannot understand rest-givers at a place where there is hardly any work, where people as a matter of fact look for the incoming train as the break of monotony their life; there too a rest-giver goes because this adjudicator's award has got to be implemented blindly. rest-giver who goes there finds himself the most unwelcome guest there. Nobody wants him; there is no place for him to sit even, nothing to do. But he goes there. At certain stations also the same thing happens with regard to pointsmen and so on. Without going into those details I have calculated and I have before me a full note giving definite calculations how an amount of Rs. 10 lakhs per annum can be saved while giving the fullest satisfaction to the staff itself.

I have given you two concrete instances. So what I would most respectfully suggest is this. Let the Railway Board appoint a team of really efficient officers, officers who mean business, who will not be swayed by this or that thing, and let them go and examine these things, examine the actual working and see where the economy can be effected. We have such a team as we know in the Central Secretariat. They have effected economy to extent \mathbf{of} Rs. 60 lakhs Secretariat alone while going through only a few Ministries. I am definite that a saving to the extent of.....

DR. SHRIMATI SEETA PARMANAND: Will the hon. Member place on the Table of the House the note to which he just now referred?

MR. DEPUTY CHAIRMAN: He has not read it.

SHRI H. C. MATHUR: I can prepare a note and give it to you.

After all, this mounting expenditure has been a matter of deep concern for

[Shri H. C. Mathur.]

all of us. And it is after all the taxpayers' money. We have been taxing the poor agriculturists, because we want more money. There is nothing in the whole of the Budget speech to show that steps are being taken to examine this aspect and to effect economy.

Now, I will only refer to one point and sit down. I very much appreciate the other step which is now being taken and to which the hon. Minister referred, that is, co-operation which they want to get from the public. He has mentioned that this will be started first in the matter of remodelling and remaking platforms. When I spoke on the Railway Convention Committee's Report I very strongly pointed out that there was a lot of enthusiasm which has not been tapped and that a considerable amout of resources could be tapped from this side. My friend, the Deputy Railways Minister, who went to Rajasthan the other day to perform an opening ceremony will bear testimony to this. As a matter of fact, he has publicly stated that there was tremendous enthusiasm among the people and that they were prepared to come forward and contribute in all respects and in all manner, not only in labour but in money and everything if the country is opened up by railways. He will himself bear testimony to that. I have only read his speech in some paper. I have referred to this aspect more than once. Especially I referred to it when I spoke on the Railway Convention Committee. But I wish to point out that the way we are proceeding is wrong. They will not be able to arouse the enthusiasm of the people by asking them to improve platforms which are already there. It is only the opening up of the country by new lines that will enthuse the people. You will find any number of people who will contribute money for the railway station itself. There will be many people who will be prepared to come forward and construct or do anything you want according to your schedule, according to your Chief Engineer, according to your P.W.D. and according to your plans. But if you really want to enlist their co-operation, if you want really to make some headway in this, you will be disappointed if you ask people to go and reshape the old platforms; in that case a wrong thing may happen.

If you help them by opening up the country, with their co-operation you will find that you can reduce expenses on working. That means they will be able to have more lines because they will become remunerative. If the working expenses are smaller, as I have pointed out, the lines which are at present dubbed as unremunerative in the Railway Board's office will be considered as remunerative because the working expenses will go down. So I earnestly appeal to the hon. Minister to look into this aspect also.

Sir, as you are all the time looking at the clock, I shall close my speech here and I hope that the Railway Minister will give all the necessary consideration. I hope he will not be carried away by the excitement or by a few words here and there. They are said with absolutely honest intentions and it is the intentions that count and I do hope that something will be done in the matter.

श्री जसपत राय कप्र (उत्तर प्रद्ंश)ः उपाध्यद्ध महोद्य, रंल मंत्री महोद्य नं रंल विभाग के वर्तमान वर्ष का कार्यिववरण और आगामी वर्ष के आय-व्यय के लेखा व कार्यक्रम सम्बन्धी भाषण जिस सुन्दर और सन्तोषजनक रूप में दिया है उसके लिये वे सहज ही बधाई और धन्यवाद के अधिकारी हैं । बिना दिखावट और ठोस तरीके से काम करने की नीति जो रंलवे मंत्री महोद्य की हैं उससे वे लोगों के सम्मान और स्नेह के सहज ही पात्र बन जाते हैं ।

बावज् इसके कि उनके काम करने का ढांचा बिना दिखावट का है, हम यह पाते हैं कि हमार माननीय मित्र हरिश्चन्द्र जी माधर

बर्ड कड़ वे शब्दों में उनकी यह निन्दा करते हैं कि वे और उनका रेलवे विभाग प्रशंसा के लिये व्यर्थ ही अखबारों में प्रकाशन किया करता है। यह बात कर्तर्ड सत्य नहीं है। न भाल्म क्यों आज हरिश्चन्द्र जी माधर इतने कडूर्व शब्दों का प्रयोग कर रहे थे जैंसे मालम होता था कि खरहरी खाट पर कल वे सोये हों। उन्होंने तो यहां तक कह दिया कि मंत्री महोदय को त्यागपत्र द' देना चाहिये। न माल्म क्यों वे यह कहने से रुक गर्य कि उसके बाद तूरन्त ही उस स्थान पर उन्हें बैठा देना चाहिये। माथर साहब ने आज कोई भी अच्छी बात इस बजट और बजट स्पीच में नहीं पाई। कुछ लोगों का एसा तरीका ही होता हैं कि हर चीज में वे ब्राई ही ब्राई निकालते हैं। हमें याद हैं कि एक जमाना था कि जब मिस मेयो हिन्दस्तान आई थीं तो उन्होंने यहां कोर्ड अच्छी बात ही नहीं देखी थी और उन्होंने हैन इंस्पेक्टर्स की तरह ब्राई ही ब्राई इस देश में दंखी थी। आज हम दंखते हैं कि माथर साहब इस बजट में कोई अच्छी बात ही नहीं पाते और उनको बुराई ही बुराई नजर आती हैं। लेकिन एसा हुआ क्यों? इसका हमें उस चण पता लगा जब उन्होंने कहा कि स्टंट रेलवेज की तरफ से स्टंट रेलवेज के किसी भी आफिसर को रलवे बोर्ड में नहीं लिया गया। इस बात का उन्हें बड़ा दुःख हैं। जिस वक्त उन्होंने यह कहा तब माल्म पड़ा कि बिल्ली थेंले में से निकल पड़ी और यथार्थ में क्या कारण था उनके इतना कडूवा भाषण देने का वह पता लग गया । लीकन में पूछना चाहता हं कि क्या यह सदा इस देश में संभव हो सकता है। रलवे बोर्ड के सदस्यों की जो थोडी सी गिनती हैं. उससे यह संभव नहीं हो सकता है कि पहले जो स्टेट रेलवेज थीं या अब जो भिन्न भिन्न हैं रेलवेज हैं उन के जनरल मैनेजर या वर्ड अधिकारी सब रेलवे बोर्ड के मेम्बर बना लिये जायं।

श्री एच० सी० माथुर: मैंने रेलवे बोर्ड के मैम्बर नहीं कहा बिल्क मैंने रेलवे बोर्ड कहा जिसके अन्दर सैंकड़ों आफिसर हैं। श्री जसपत राय कप्र: में समभा ! यदि आपका यह मतलब हें.....

श्री एच० सी० माथुर: मतलब नहीं हैं, मैं ने कहा हैं।

श्री जसपत राय कप्र: यदि आपका यह मतलब हैं कि रंलवे बोर्ड के चपरासी से लेक चेयरमेंन, रंलवे बोर्ड, तक कोई भी आदमी स्टंट रंलवेज से नहीं लिया गया तो यह दूसरी बात हैं, और में मंत्री महोदय से यह कहूंगा कि वे इस बात को दंखें और इस बात का प्रयत्न करें कि चपरासी, क्लर्क वगैरा जो रंलवे बोर्ड में हैं अगर वे पुरानी स्टंट रंलवेज से कुछ लिये जा सकते हों तो अच्छा हैं।

श्री एच० पी० सक्सेना: यह रं लवे बोर्ड की डिफिनिशन में नं आज ही सुनी कि उसमें सेंकड़ों आदमी हैं। जहां तक में जानता हूं पिछले बोर्ड में तीन मेम्बर थे ऑर अब भी शायद तीन या चार हैं।

श्री जसपत राय कप्र: बहरहाल, दोबारा इस विषय पर विचार करने पर, माल्म होता हैं, कि माथुर साहब को यह अनुभव होने लगा हैं और वे यह महस्स करने लगे हैं कि जो कड़, वी बातें उस समय उन्होंने कही थीं वे ठीक नहीं थीं और अब वे उसमें सुधार किया चाहते हैंं। यदि थोड़ से, दो-चार चपरासियों या क्लकों को ले लेने से माथुर साहब को संतोष हो सकता हैं तो मुफे आशा ही नहीं बिल्क पूर्ण विश्वास हैं कि मंत्री महोदय शीध ही उनकी इस स्वाहिश को प्रा कर देंगे।

श्री एच० सी० माभुर: मेरी यह कभी ख्वाहिश नहीं रही।

MR. DEPUTY CHAIRMAN: He spoke of the membership of the Railway Board, not the office of the Railway Board; so don't think of 'chaprassis', etc.

SHRI JASPAT ROY KAPOOR: But just now he said that he meant 'the thousands of persons who are in the Railway Board, that he would probably be satisfied if some of them are taken over from the ex-State Railways.

Shri H. C. MATHUR: There are Directors; there are Joint Directors; there are Deputy Directors, and I made it absolutely clear that there had been wholesale transfers. Railway Board members are one thing and the Railway Board as they constitute consists of not only the Members of the Railway Board—the Railway Board consists now of not three but four Members—but there is a spate of Directors, a spate of Joint Directors and all that.

MR. DEPUTY CHAIRMAN: If I remember aright, you said there is not even a single member of the Railway Board from the ex-States personnel.

SHRI H. C. MATHUR: No, Sir. My speech is there.

SHRI JASPAT ROY KAPOOR: But let him have the opportunity to correct.

Shri H. C. MATHUR: I do not have to correct a word of what I said. You are at liberty to put anything in my mouth.

SHRI JASPAT ROY KAPOOR: If you do not want to remain absolutely wrong, I do not mind it either.

बहरहाल, में यह निवेदन कर रहा था कि माननीय मंत्री महोदय तो सदा ठोस काम ही करना चाहते हैं और वह भी बिना दिसावट के। यहां तक कि जब उनकी प्रशंसा की जाती हैं तो जैसा कि आज सुबह जब डा० बार्बिंगे उनकी प्रशंसा में कुछ शब्द कह रहे थे तो उस समय एंसा प्रतीत होता था कि माननीय मंत्री महोदय करीब करीब ब्लश से कर रहे हैं! एक और प्रत्यन्न उदाहरण उनके ठोस काम करने का यह है कि वे सबसे पहले मंत्री हैं जिन्होंने अपने मंत्रालय में हिंदी का प्रचार किया और हिंदी का प्रचार ही शुरू नहीं किया बल्कि साल व साल हम यह दंखते हैं कि अधिक से अधिक हिंदी का प्रयोग उनके मंत्रालय में हो रहा हैं। इस वर्ष हमें उनके विभाग से हिंदी में कई पित्रकाएं मिली हैं।

उपाध्यद्म महौद्य, में यह कह रहा था कि बहुत ही सर्ताषजनक, बहुत ही सुंदर रूप में वर्तमान वर्ष का विवरण और अगले वर्ष का कार्यक्रम हमें देखने को मिला है। वर्तमान वर्ष का कार्य विवरण तो एक बहुत संतोषजनक कहानी हैं और जिस तरफ भी हम नजर डालते हैं उस तरफ हमें मालूम पडता हैं कि तरक्की ही तरक्की हुई हैं, जैसा कि डा० बालिंग ने भी कहा। जहां तक आय और व्यय के वित्तीय परिणाम हमें दंखने को मिले वहां हमें पता लगता है कि जितनी आय की आशा की गई थी उससे भी अधिक आय हुई । उसके बाद जहां तक बचत का सम्बन्ध हैं वह ४ करोड़ से बढ़ के हमें सार्ट ६ करोड़ मिली। इसके अतिरिक्त बहुत से नयं इंजिन बढाये गर्य, दिसम्बरतक १३६ नई गाड़ियां बहाई गई, रेलवे गाहियां ४४ लाख के करीब ज्यादा मील तक चलीं, कई डिब्बे बढ़ाये गये। जहां तक स्टाफ का सम्बन्ध हैं और जहां तक यात्रियों की स्विधाओं का सम्बन्ध हैं, वहां हम पाते हैं कि दोनों के लिए बहुत कुछ स्विधाएं दी গ্ৰন্থ }

इस बजट स्पीच में मंत्री महोदय ने किरायें के सम्बन्ध में नई नीति निर्धारित करने की बात कहीं हैं। उन्होंने कहा है कि जहां तक किराये का सम्बन्ध हैं, तीन "टांगों" रखी गई हैं। एक टांग एक मील से हंद साँ मील तक, दूसरी टांग हंद साँ से तीन साँ मील तक और तीसरी टांग २०० से ज्यादा मील तक।

श्री एच० पी० सकसेना: टांग नहीं. चरण कीहर:

श्री जसपत राय कप्र: में मंत्री महोदय से निवेदन करूंगा कि उन्होंने अपने सुंदर बजट में तीन टांगें लगा कर उसे थोड़ा कूरूप सा कर दिया हैं, और यह बड़ा ही अच्छा होता कि तीन टांगों में से एक को इटा कर उसमें दौ ही रहने दंती ताकि उसका संदर रूप रह जाता । वह दो टांगें यह होनी चाहिएं कि जहां उन्होंने यह नई टांग लगाई है कि २०० मील से ऊपर का किराया कम किया जायगा, यह बद्दत अच्छी बात हैं ही, तो दुसरी तरफ हंद सों से २०० मील तक जो किराया रखा हैं वह वही रहे जो कि इस वक्त हैं। लेकिन जहां एक से १५० मील तक का किराया उन्होंने बढ़ा दिया है, यह कूरूप टांग जो है उसकी काट दंना चाहिए, और इस तरह एक मील से २०० मील तक का किराया वही रखना चाहिए जो कि इस समय हैं। मैं समभता हूं कि इससे कुछ बहुत हानि नहीं होगी, और थोड़ी बहुत कमी जो होगी भी वह दूर हो सकती हैं। ज्यादा से ज्यादा बचत की मद में जो 9.98 करोड़ रू० रखा गया है वह इस कमी को प्रा करने के लिए ४ करोड़ या ६ करोड़ के करीब रखा जा सकता हैं। एसा करने से कोई ज्यादा नुकसान नहीं होगा, लेकिन इससे जनता को बहुत कुछ सुविधा मिलंगी। मैं तो यह निवेदन करूंगा कि जब हमारा ध्येय हैं, हर चीज में समाजवादी ढांचा रखना, तो मैं समभता हुं कि एसी परिस्थिति में एक मील से इंद्र सो मील तक चलने वाले ज्यादातर जो गरीब आदमी होते हैं उनके ऊपर बीभ डालना उचित नहीं होगा, और हम जो नीति निधरित करने जा रहे हैं अपने समाज नवीनक्राण करने की, उस नीति विरुद्ध होगा। यदि माननीय मंत्री महोदय किसी कारण से इसको स्वीकार न कर सकें--अव्वल तो में आशा और विश्वास करता हूं कि वे इस बात को स्वीकार कर लेंगे-तो फिर में प्रार्थना करूंगा कि जहां तक तीसर दर्ज के नांगों का सम्बन्ध हैं. वहां तो वे किसया न बहायों और दूसरे और इ्योह दर्जी का एक से हंढ सां मील तक का किराया अगर वे बढ़ाना चाहं तो और बढ़ा दें। लीकन यदि वह भी न बढ़ायें तो सबसे ज्यादा अच्छा होगा।

यदि यह भी प्रस्ताव माननीय मंत्री जी को स्वीकार न हो तो अंत में में निवेदन करूंगा कि कम से कम ५० मील तक के लिए तो तीसरं दर्जे वालों का वह किराया कर्ताई न बढ़ायें क्योंकि ५० मील तक अधिकतर गरीब लोग गांव से शहर में द्ध, दही, तरकारी इत्यादि लाया करते हैं । एसे लोगों पर किराया बढ़ाने से केवल उन्हीं के ऊपर किराया नहीं बढ़ता बिल्क द्ध, दही और तरकारी जैसी आवश्यक चीजों पर भी उसका असर पड़ता है, जिस से इनके दाम बढ़ जायंगे।

श्री जे० एस० विष्ट (उत्तर प्रदेश)ः वे लोग तां पास लिये रहते हैं ।

श्री जसपत राय कप्र : यह ठीक हैं, लेकिन के जब किराया बढ़ेगा तो में समफता हूं कि पास के ऊपर भी उसका असर पड़ेगा। लेकिन अगर उसका असर न पड़े तो बहुत अच्छी बात हैं। यह तो में भी निवेदन करूंगा कि एसे लोगों के टिकट या पास के ऊपर असर नहीं पड़ना चाहिए, और सबसे ज्यादा अच्छा तो यह होगा कि १०० मील तक किराया कतई न बढ़ें।

श्री लालबहादुर: सीजन टिकट के किराये में कोई वृद्धि नहीं हुई हैं।

श्री जसपत राय कप्र: मुर्भ यह बात सुनकर खुशी हुई हैं। तब तो में ने जो दूसरी प्रार्थना की थी उस पर अहंगा। वह यह हैं कि एक से लेकर हैं इसों मील तक किराया बढ़ाने की जो बाब आप सोच रहे हैं, उसे आप बिलक्रुल छोड़ दें।

यह बात दंखकर हमें बहुत हर्ष हुआ कि इस साल रंल के किराये में बहुत सी रियायतें दी गई हैंं। विद्याधियों के लिए जो स्पेशल गाडियां चलती हैंं उनमें ४ से कम विद्याधि न हों तो उनको काफी रियायत दी हैं। इसी तरह किसानों को भी स्पेशल गाड़ियों में रियायतीं श्रि जसपत राय कप्रो
िटकट दियं गये हैं, राष्ट्रीय विस्तार सेवा केन्द्रों
में काम करने के लिए जो लोग जाते और
आते हैं उन लोगों के किराये में भी बहुत
रियायत दी गई हैं और यह जानकर भी हमें
हर्ष हुआ कि अगले वर्ष दशहरा और दीवाली
पर वापिसी रियायती टिकट भी चलाए जायंगे।
लेकिन इनके अलावा दो चार सुफाव में और
रस्तना चाहता हुं। जिस भावना से माननीय
मंत्री महोदय का विभाग जनता की सुविधा दंने
के लिए कार्य कर रहा है उससे मुफे आशा
और विश्वास हैं कि मंत्री महोदय मेरे इन
स्फावों को स्वीकार कर लेंगे।

3 P.M.

में आप से निवंदन करना चाहता हूं कि विद्यार्थियों के लिए जो माहवारी टिकट होते हैं उनकी दर कम कर दी जाय। इससे दो लाभ होंगे। एक यह कि आये दिन जो हम लखनऊ, कानपुर और अन्य स्थानों के रास्ते में विद्यार्थियों की उद्दंडता देखते हैं कि चलती गाड़ी की जंजीर खींच ली या बिना टिकट सफर कर लिया, वह बन्द हो जायेगी। इससे विद्यार्थियों को भी लाभ होगा और रेलवे की भी आमदनी बढ़ जायेगी। विद्यार्थी बगैर टिकट के सफर करना भी बन्द कर देंगे।

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): They are charged half the season fares.

MR. DEPUTY CHAIRMAN: It is time, Mr. Kapoor. You have to wind up now.

Shri JASPAT ROY KAPOOR: I will take only a few minutes more. I am speaking after a very long time. I am speaking after many months.

MR. DEPUTY CHAIRMAN: Please be brief.

SHRI JASPAT ROY KAPOOR: I am trying to be, Sir.

मेरा निवंदन यह हैं कि इस समय जो कंसेशन किराया उनके लिये हैं उसको उससे भी कम कर दिया जाय। अगर एसा किया गया तो उनका जो बिना टिकट के चलने से चरित्र भूष्ट हो रहा हैं और आये दिन जो भगई होते हैं वे बन्द हो जायेंगे। अगर एसा कर दिया जाये तो विद्याधियों का चरित्र भी भूष्ट नहीं होगा और रंलवे को पैसा भी मिल जायेगा।

दसरी बात जो मुर्भ निवेदन करनी हैं वह यह हैं कि हमार देश में भिन्न भिन्न स्थानों में इ'वलपमेंट प्रोजेक्टों में कार्य हो रहा है'। भाखरा नंगल, डी० वी० सी० इत्यादि अनेक बर्ड बर्ड प्रोजेक्टों में कार्य हो रहा है। उन को दंखने के लिए अगर चार या चार से ज्यादा लोग जायें तो उनको कंसेशन टिकट मिलना चाहिये। जिस प्रकार आप नेशनल डेवलपमेंट प्रोजेक्टों में काम पर जाने वाले लोगों को कंसेशन टिकट देते हैं उसी प्रकार से जो लोग इन स्थानों को दंखने के लिए जाना चाहें----अगर उनकी संख्या चार या चार से अधिक हो--तो कंसेशन टिकट दिया जाना चाहिये। इस का फायदा यह होगा कि हमारं दंश के लोग भिन्न भिन्न स्थानों में जो कार्य हो रहे हैं, जो तरक्की हो रही हैं, उसको दंख सकेंगे, दंश की हालत के बार में अपने को वाकिफ कर सकेंगे और इसके साथ ही साथ रंलवे की भी आमदनी बढंगी।

एक और सुकाव जो मुक्ते दंना हैं वह यह हैं कि इस समय तीसर दर्जी के यात्रियों से सोने के लिए जो तीन रुपये अधिक लिये जाते हैंं, वह बहुत अधिक हैंं। दंश में जो तीसर दर्जी के यात्री हैंं वे इतना रुपया नहीं दें सकते हैंं। यह तो केवल कागज के ऊपर ही उनके लिए सुविधा हुई अगर वे उसका प्री तरह सं इस्तेमाल न करें। यीद यथार्थ में आप उन को सुविधा दंना चाहते हैंं तो तीन रुपये के बजाय इसको डंढ़ रुपया कर दीजिये। अगर आपने एंसा कर दिया तो इससे आप की आमदनी भी बढ़ जायेगी और तीसर दर्जी में सफर करने वाले यात्रियों को भी सुविधा

मिल जायंगी। अगर आपने मेरा यह सुकाव। मान लिया तो इससे र'लवे प्रशासन को फायदा। ही होगा।

इसके अलावा जो बात मुभे कहनी है वह यह हैं कि माल गाड़ियों के सम्बन्ध में आपने जो रियायतें दी हैं वे बहुत अच्छी हैं। किन्त, हमारं माथूर साहब इस रियायत को कोर्ड रियायत नहीं समभत्ते हैं। आपके रूयाल शरीफ से "स्माल्स" में जो किराया बढ़ाने की बात कही गई हैं, उसकी वजह से लोगों को कठिनाई होगी। आपका कहना यह है कि गांवों से जो लोग गन्ना और दूसरी चीजें शहर को लाते हैं, उनके ऊपर भार ज्यादा हो जायेगा । मुर्भ यह मालूम नहीं है कि जोधपूर और उसके आसपास रेलों में इतना विस्तार हो गया है कि पांच या दस मील की दूरी पर लोग रंलों द्वारा अपना सामान गांव से मंडियों में ले जाते होंगे। जहां तक दश के अन्य हिस्सों का सम्बन्ध हैं वहां पर तो पांच से दस या पन्द्रह मील तक गांव वाले अपना सामान रंल द्वारा नहीं ले जाते हैं। वे जो कुछ भी सामान मंडियों में ले जाते हैं, बॅलगाड़ियों द्वारा ही ले जाते हैं । इसका कारण यह है कि अगर वे रंल द्वारा ले जायें तो पहले जनको स्टेशन पर सामान ले जाना होगा फिर जिस जगह वह सामान जायेगा उस स्टंशन से मंडी तक पहुंचाना होगा । इस तरह से उनको काफी व्यय करना पड़ता हैं। रेल द्वारा सामान ले जाने पर उनको बहुत अस्विधा होती हैं। जोधपुर जैंसे रीगस्तान में अगर किसान रेलों द्वारा अपना सामान मंडियों में ले जाते हों तो दूसरी बात हैं किन्तू जहां तक मुभे मालूम हैं किसान लोग एंसा नहीं करते हैं ।

इस सम्बन्ध में मुभे एक निवेदन माननीय मंत्री जी से यह करना हैं कि जहां तक खाद्य पदार्थां का सम्बन्ध हैं--जैसे मच्छली, आल्, गोभी और द्सरी तरकारियां हैं, उनके किरायों में रियायत होनी चाहिये और उनके लिए यह बंधन नहीं होना चाहिये कि बीस मन से

अधिक हों चाहे वे द्र ही क्यों न ले जाई जाती हों। ये चीजें एंसी हैं कि ज्यादा भार नहीं सह सकती हैं और उनके यातायात के लिए अधिक से अधिक स्विधायें दी जानी चाहियें। जब आप द्र माल ले जाने के लिए स्विधायें हं रहे हैं तो में समभता हूं कि कोई वजह नहीं हैं कि थोड़ी द्र के लिए और कम वजन के लिए भी आप इन चीजों पर स्विधा न दें।

जहां तक स्टाफ की स्नीवधा का सम्बन्ध हैं, वहां हमें यह दंखकर हर्ष होता है कि १० करोड़ से भी अधिक रुपया प्रति वर्ष इस पर खर्च किया जाता है। यदि हम फी कर्मचारी इस रुपये को १० लाख कर्मचारियां में बांटें लो १०० रुपया प्रति आदमी पडता है जो कि माननीय मंत्री जी उनकी सुविधा के लिए खर्च कर रहे हैं । जहां तक यात्रा की सुविधाओं का सम्बन्ध हैं, इस विषय में बहुत कुछ किया गया हैं किन्तु इस सम्बन्ध में एक बात कहना चाहता ह्ं और इस बात की प्रार्थना करूंगा कि जिस चीज की जिस समय सब से ज्यादा आवश्यकता हैं, उसे सबसे पहले हाथ में लिया जाना चाहिये। मेरं कहने का आशय यह हैं कि इस समय हमें प्लॅटफामा⁶ के स्धारने, ऑर स्टेशनों के स्धारने में अधिक खर्च नहीं करना चाहिये। बल्कि हमें इस बात का विशेष ध्यान रखना चाहिये कि दंश में जहां पर रंलें नहीं हैं, वहां पर खर्च किया जाय। अगली पंचवर्षीय योजना बनाते समय इस बात विशेष ध्यान रखना होगा कि उसी कार्य के लिए पहले धन व्यय किया जाय जिसकी बहुत आवश्यकता हैं। हमारा ध्येय यह होना चाहियं कि जो कार्य सब से अधिक आवश्यक हो, उसे पहले हाथ में लिया जाय। अगली पंच वर्षीय योजना बनाते समय अगर हमने यह बात ध्यान में रखी तो इससे देश के उन भागों की जनता को स्विधा पहुंचा सकेंगे जो अब तक रेल न होने के कारण हानि उठा रही हैं।

अन्तिम बात जो मुर्भ कहनी हैं वह यह हैं कि अगली पंच वर्षीय योजना बनाते समय हमें तीन बातों का विशेष रूप से ध्यान रखना चाहिये। पहली चीज यह है कि रंलों के निर्माण कार्य के लिए जितनी भी चीजों की आवश्यकता होती हैं, वे सब हमें इस दंश के अन्दर ही बनानी चाहिये। इस बात का माननीय मंत्री महोदय ने भी अपने भाषण में जिक्र किया हैं। दूसरी बात यह हैं कि किराये इस तरह से रखे जायं कि उन्हें हमारं गरीब दंशवासी आसानी के साथ सह सकें। तीसरी बात यह हैं कि उन जगहों पर रंलगाड़ी बढ़ाने

का प्रयत्न किया जाना चाहिये जहां इस समय रंलों की स्विधायें नहीं हैं। उन तीन उद्दंश्यों की प्रितं का ध्येय सामने रख कर अगली पंच-वधींय योजना बनानी चाहिए। इसके अलावा जो कुछ बातें मुक्ते कहनी हैं, इस समय नहीं कहंगा, क्योंकि मेरे पास समय बहुत कम हैं। मैं माननीय मंत्री जी को सब बातें लिखकर भेज इंगा। अन्त में मैं हिप्टी चेयरमेन साहब को धन्यवाद इंता हुं कि उन्होंने मुक्ते बौलने

Shri KAILASH BIHARI LALL: May I ask, Sir, whether you are going to fix a time limit for speeches? If you are, then you must announce it so that people may be aware of it.

का अवसर दिया और उस पर भी ज्यादा समय

द्नीकी कृपा की।

Mr. DEPUTY CHAIRMAN: Fifteen minutes each.

Shri BHUPESH GUPTA (West Bengal): If it is 15 minutes, we are not speaking. Why should not you apply this to others also.

Prof. G. RANGA: This will not apply to leaders of parties.

DR. P. V. KANE (Nominated): Mr Deputy Chairman, I have carefully gone through the comprehensive speech of the hon, the Minister for Railways, which had been distributed amongst us. I shall not go into a great many details. I am going to speak

only on two or three points and criticise one or two matters that are contained in this speech.

First of all, I find that the nomenclature of the different classes of the railway carriages has been changed, II class into I class, Inter Class into II class and so forth. I think there has been a lot of loss already. probably it may be more in the future. One thing is that in the countries of Europe there are only two Why do you want four classes? Second Class will be the First Class, the Inter Class will be Second Class, then there will be a III class and then the air-conditioned coaches, i.e., fourth class. We should not have somany classes at all. There should be only two classes, the First Class the Second Class by whatever you may prefer to call it and ordinary class. If air-conditioning is required, it will not be a separate class but a separate fee should be charged. That is one of the points I want to bring to the attention of the hon, the Minister for Railways.

Another important point is that he has divided distances into three categories-1 to 150 miles, 151-300 miles and 301 miles and over. He has given certain concessions which, to my mind, are rather illusory in this sense that he says that up to 150 miles there will be an increase in charges, between 151 and 300 miles the charges will remain unchanged for all classes that for 301 miles and over, the fares will be reduced. That appears to be a sort of concession, but in my view this is really no concession in the sense that you are benefiting very people, if any at all. Very few travel beyond 301 miles. I have no statistical information, but speaking for myself, I can say that I travel at least fifty times a year up to 150 miles. and as regards my long distance travel. it is only once or twice a year. So, it there is any concession, it is really not very great. It is more or less illusory. The real sufferers are the people

who travel in the third class from one to 150 miles. As a matter of fact, I go about a dozen times a year to Poona which is less than 150 miles, and therefore my submission would be that poor people, who travel in the third class and usually for short di tances of less than 150 miles, will be taxed more. Every burden falls the poor or middle classes, and this will be one more instance. $\mathbf{B}\mathbf{v}$ the hon. Minister will probably ten times as much as he will lose by reducing the fare for longer distances.

Prof. G. RANGA: He is going to help bus traffic.

Dr. P. V. KANE: This is not the proper thing to do. Really this will affect the poor people, people with low incomes

Another important point to which I would like to draw the hon. Minister's attention is this. In his last year's Budget speech, he told us that seven lines were being surveyed, but I find from his speech this year, page that only five lines have been surveyed. I wonder why he has omitted the two lines which are really the most neces sary ones, viz., Mangalore-Hassan and Diva-Dasgaon line. It is reported here that the survey of these two lines is still in progress. I told this House last year that the survey of the Diva-Dasgaon line had been going on for fifty years. From my own experience I can tell you that, and I expect that the hon. Minister will see to it that all the seven lines which he himself adumbrated last year in his speech are completed as quickly as possible, but I find that the Konkan people are be ing treated rather in a step-motherly fashion. The Diva-Dasgaon line is only 90 miles, and that has been left to be done next year. I do not know when it will be completed. It may take another fifty years. However, we are now in a Welfare State and I hope the present Administration take as long as the British Government I may submit that in this Konkan area for about three and a half

months there is no communication at all, except for the coastal places for which there are steamers that ply every week. For 150 miles, these people have no means of communication except what the State Transport buses give.

I do not want to say anything against the State Transport, but even supposing it is efficiently worked which I do not concede, it is a very slow process. From Bombay to Ratnagiri, a distance of 220 miles, the State Transport takes -if they run properly and often there are breakdowns and people are left high and dry in odd places; I have myself experienced it-from 12 to 16 hours, but in the rainy season, it takes considerably more. Often the wheels get stuck up in the mud. Formerly the condition was different. The service was run by private people. and He was driver was everything. driver, cleaner, operator, everything in one, but now, if he gets stuck up. somewhere, he is helpless. He will say, "I am only the driver. I cannot manipulate the engine and so people get out." Then someone comes who can do the job, and after four hours, it starts This is the way in which the State Transport is carried on. State Transport is the only means of transport now from Bombay to Ratnagiri and Diva. In my college days, we had to go on foot. The roads became impassable in the rains about four months from June September. If I had to go from Bombay to my native place, which is only a distance of about 90 miles as the crow flies, I required six days of hard walking. We had to cross a number of creeks, rivers, etc., going the hill for one mile and down the nill the next mile and so on. state of things still continues and there are very few places which are catered to by the State Transport service. So, it should be the first problem of the hon, the Railway Minister to tackle this question. He says that the survey

[Dr. P. V. Kane.]

is still in progress. I do not know whether next year also he will say that the work is still in progress or report that it has been finished. The Government should apply its mind to this and see that some work is started. I hope that the hon. Minister will report next year that this work has peen finished. I am glad that the hon. Minister himself went by steamer, but as I have said previously, he should go as a private individual without any police or anybody else accompanying him, or if he is accompanied by such people, they must be in plain clothes. If he does this, he will see what sort of accommodation and what sort of amenities are given to the people who travel by the steamers.

Another aspect is that steamer travel has become very costly. From Ratnagiri for these 150 miles the charges for Second Class come to Rs. 10 to Rs. 12 and for First Class it is Rs. 20 and Ratnagiri is proverbially a poor district and as I said a steamer runs only once a day and its rate of speed is 10 to 12 miles an hour and for this 150 miles it takes 12 hours—starts at 10 in the morning and reaches at 8 in the night in a fair season. So I impress upon the Minister this point as this is very urgent problem.

Another thing is about five lakhs of people of Bombay come from Konkan. Most of the textile mills depend on the labour from that district and many of the domestic servants come from Konkan and they are practically barred from going for those 3½ months because the State Transport is a small affair and does not carry many people and steamer service is stopped. Ratnagiri is 82 miles from Kolhapur. When I was a teacher, we required two days to go from Ratnagiri to Kolhapur by tonga and from there to Bombay it took another day-in all it took 3 days. That state of things still continues in the rainy season. Of course, if you get the State bus, it is all right and you might reach after 12 hours, otherwise

you will require 3 days. This aspect should be considered.

Another point is that there are lots of fruit produced in the Konkan like mangoes, jack-fruit, etc., that can be brought to Bombay from Konkan. But the steamer stops running after the 25th May-sometimes it runs till 1st June but the best mangoes-like alphanso-can be had only after the first week of June and they are practically worthless by that time. There millions of mangoes ready but they cannot be brought to Bombay and so they are sold there for a song. are many things there that can brought to Bombay. The nearest station for Chiplun which is just at the foot of the Sahyadri Hills and is about 60 miles, i.e., Karad. You know what the M. & S. M. Railway Probably it has improved a little on account of the Minister's doings but still it is the slowest Railway in the whole of India. This is another aspect of the matter that the Minister should bear in mind. He has done a great deal and he deserves congratulations as I said in the beginning but he should keep this aspect also about Konkan particularly in his view. I find there is none to speak for that poor place. I myself was a poor man in those days and have undergone all these difficulties. Now I don't go to Konkan often and have not gone for 6 years now but if I have to go, then these will be the difficulties which I have to surmount at my age. So rail connection is the most important thing and this is a small lap of the whole thing. From Diva to Goa will be 400 miles. Diva to Dasgaon is only onefourth of the whole thing and that has taken 50 years. So I mention this matter for his attention.

There are one or two small matters which I shall refer. There is a reference that Rs. 3 crores have been set apart for passenger amenities. On page 17 that is given. I must congratulate him on that but I must urge

that Rs. 3 croren is a very small percentage of the money recovered from the travellers. You find that Rs. 104 crores were recovered from passenger travel and if you spend only Rs. 3 crores it comes to less than 3 per cent. of the whole earnings and therefore I suggest that these Rs. 3 crores should be raised to Rs. 5 crores so that there will be more passenger amenities for all sorts of people, particularly for third class passengers.

There is also mention made of some concessions to students. Of course, the student world will be grateful for these small mercies but I don't know whether there is any particular plan. I propose that these concessions should be increased to a much larger extent. We in India want Indians to feel that they are one nation and that sentiment has to be cultivated and at present the sentiment may be there in the air but it has not gone deep down below the skin. If you want that, then you must make the young people feel that. Take them to the whole of India-a man from Maharashtra should go to Bengal, a man from Bengal should go to Punjab and a man from should go to Cape Camorin and that must be done when he is young and is capable of imbibing fresh impressions. In order to effect that, there must be some schemes so that the same people should not be carried over again and again. Often times that may be the case. So there must be a concerted plan between the institutions of educationschools and colleges-and the Railway Department by which there will be a rotation and every student in every college at least will have an opportunity of seeing India in spite of the great differences of habits, food, complexion and so forth. That is one of the suggestions which I wanted to make. The concession may be extended and I don't know whether any plan is followed but a master plan should prepared by which every student least in a college and high forms the school should be able to go about ir India and see India for himself.

With these few remarks, I commend the Railway Budget to the House.

SHRI P. S. RAJAGOPAL NAIDU: Mr. Deputy Chairman, from the financial point of view there is much in our Railway Minister's budget speech which the country can derive satisfaction this year, though I may not agree with the hon, the Railway Minister with regard to the change of rates for passengers who travel up to 150 miles and also with regard to the change of freight rates for goods.

I have fulled out from his budget speech certain points which give us some sort of satisfaction from the The first point money point of view. is that decline in passenger earnings which continued in the years 1950-51 and 1951-52 has been arrested. Secondly, earnings from goods traffic shown steady improvement. Thirdly, wagon loading, goods train and revenue earnings have recorded an increase. Fourthly, it is also gratifying to note that the railway surplus is estimated at Rs. 7.14 crores for the coming year as against the revised estimate of Rs. 6:57 crores. The surplus was the lowest in 1953-54 when it declined to Rs. 2:56 crores as against Rs. 13 crores in 1952-53 and Rs. 28 crores in 1951-52 Sir, the increase this year is striking because under the Railway Convention adopted this year, the Railways are providing Rs. 35 crores instead of Rs. 30 crores as previously and calculated on the basis of the old convention if we add this Rs. 5 crores, this year's surplus works out to Rs. 12 crores.

At the same time I have to sound a note of warning to the Railwav Minister. We find on a close scrutiny of the figures that working expenses are increasing by leaps and bounds every year. The anticipated gross receipts for 1955-56 are estimated at Rs. 252.5 crores which is less by Rs. 2 crores than that of the year 1951-52. The working expenses for 1955-56 are

[Shri P. S. Rajagopal Naidu.] estimated at Rs. 242 crores which includes Rs. 5 crores towards depreciation, as against Rs. 224 crores in the year 1951-52. Sir, I feel that the Railway Minister should always have an eye on this operating ratio of this. the biggest national asset of ours. course, some valid reasons are put forward in his speech, such as the increase in the working expenses, higher level of traffic, higher dearness allowance, etc., etc. But at' the same time, I would earnestly request him that there should be some sort of an arrest of this ever-increasing item of working expenses.

Sir, the time given to me is very short and though one can talk for hours and hours on this subject of railways. I shall deal only with a very few and important points within the time that has been allotted to me

I shall first deal with the changes in the fares and freights. I for one am opposed to an increase in the fares in the first leg, both for the passenger fares and for the goods freights. Prior to 1948, I think there was a telescopic fare system and subsequently, has been replaced by a flat rate. change that was effected has affected the long distance passengers, subsequent to 1951, Now, with the reintroduction of the telescopic fares, I find that there is relief given to the long distance passengers, but it has very much affected the short distance passengers. When I went through the report that is given by the Railway Board, I found there a graph wherein I saw that the average distance travelled by a passenger is 30 miles. This increase in fares will affect about 90 per cent. of the travelling public.

SHRI J. S. BISHT: How much will it be in terms of money?

SHRI P. S. RAJAGOPAL NAIDU: My hon, friend wants to know how much it will be in terms of money. I am coming to that. I have calculated

that it comes to 8 pies per rupee for every 150 miles in the case of a third class passenger. I think the hon. Member will agree that III class passengers

Prof. G. RANGA: Actually 9 pies will be collected.

SHRI P. S. RAJAGOPAL NAIDU: It comes to 8 pies per rupee up to 150 miles for short-distance passengers. And who are the people who travel short distances? They are mostly the agriculturists, the poor people who go to the shandies from their bomes, taking with them certain things that are produced in their fields-vegetables, flowers and things like that. They travel up to about 50 or 60 miles to dispose of that produce and in return they buy certain articles that are required by them for their home use. These people will now be required to pay more for their travel. Sir, who are the long-distance passengers? They are mostly Government servants who are paid travelling allowance and Members of Parliament who are also paid T.A.

An Hon. MEMBER: Not third class passengers.

Shri P. S. RAJAGOPAL NAIDU: I am talking of first class and also third class passengers. They are the long-distance travellers. You may show them benefit and I do not want to stand in the way of your doing that But at the same time, I would request you not to increase the freight rates and the passenger fares for the short distance passengers.

Sir, there is another point also to be considered by the hon, the Railway Minister. The serious competitor to the railways is the bus. Already there is very serious competition between the two and when you increase the freights, even the little money that the railways are getting from the short-distance passengers will be definitely affected. Of course, in some States

bus services are nationalised, but in some other States they are not. This will also give a sort of encouragement to the passengers to travel only by buses, because even one anna is something of great value to the poor villager. In these hard days if he can save even one anna, then certainly he will do it. He will calculate even pies and go by the transport that is cheaper.

SHRI O V. ALAGESAN: Bus fares are anyway higher than railway fares.

SHRI P. S. RAJAGOPAL NAIDU: The hon, the Deputy Minister challenges me with the statement that bus-fares are higher than those of railways. 1 wish to point out to him for example that the railway fare between Katpadi and Madras Central Station for Class is about Rs. 2/5/- whereas the bus fare is only about Rs. 2/-. I have calculated the thing and the hon, the Deputy Minister should not be under the mistaken impression that buses charge more than the railways. bus charges are invariably less. They have always an eye on the railway fares and then they charge something less than the railways charge for the same distance. The people are also saved the expense of going up to the Railway station to catch the train and by the bus they can go right up to their destination. With all that they find the bus fare is always less than the fare they have to pay if they trave. by the railways

Sir, next I wish to deal with the air-conditioned class. It is no doubt true that the maintenance of air-conditioned class is a costly affair. But until such time as air-conditioned travel is popularised in our country, I would impress on the Railway Minister that it should be maintained even at the cost of the Railways losing some money. This is necessary for the purpose of popularising air-conditioned travel and for this the fare for this class should be put at a lower level. I the hon. Minister to consider whether the increase in the

air-conditioned fare is justifiable under the present circumstances.

Another point with regard to airconditioned class is this. I find that the air freight from Madras to Delhi is Rs. 191, either by the day or night plane. If you come by conditioned class you have to pay Rs. 212. So naturally one would prefer to save two days of time and save some Rs. 20 also and travel by air to coming by air-conditioned class paying Rs. 212, plus Rs. 5 for bed which of course, the Railway Minister has been kind enough to remove, plus Rs 20 or Rs. 25 for food and other things. So the cost comes to nearly Rs. 230 or Rs. 235 if you want to travel by the air-conditioned class.

SHRI LAL BAHADUR: We want to encourage air travel.

SHRI H. P. SAKSENA: At the cost of the Railways?

SHRI P. S. RAJAGOPAL NADJU: If you want to encourage air travel by this process, I have no objection, but at the same time I wish the hon Minister would make air travel safe also.

Then, with freight concessions. I would like to deal briefly. We find that this concession is given only to pulses, grams and fertilizers, and that too for long distances. For short distances somehow or the other, an increment has been made of about 10 per cent. I cannot understand why. It is no doubt, the object of our Government that we should have a socialistic pattern of society. But why this small distance freight be increased? Why should there be any discrimination at all between goods consigned up to 300 miles and those consigned beyond 300 miles? For instance, take the case of foodgrains. Madras city will have to get its foodgrains from Tiruchirapalli or Andhra

PROF. G. RANGA: From Nellore.

SHRI P. S. RAJAGOPAL NAIDU: Yes, all these places are within 300 miles. Surely, the hon. Minister desires that the people should get their foodgrains at a fairly cheap rate. actually, the present arrangement will lead the consumer paying a higher price for his foodgrains, because the freight within 300 miles is actually increased Of course, we do not find foodgrains consigned to places thousands of miles nowadays, because the controls not there. During those days of control, they used to get grain from far off parts. Madras, for instance, got it from far off places and from Madras it went to several other places. nowadays foodgrains do not go beyond 300 miles because there is plenty of these now. Even taking a single instance of foodgrains, I had illustrated how it affects. Foodgrains come from Andhra to Madras or from Trichy to Madras, less than 300 miles, and naturally, one will have to pay more by way of freight.

Prof. G. RANGA: He is thinking of Punjab and the pulses.

SHRI M. GOVINDA REDDY (Mysore): Fertilisers and foodgrains are exempt.

SHRI P. S. RAJAGOPAL NAIDU: It applies with regard to the first leg. I suppose I am correct. As I read the speech, there is an increase in the freight rates up to 300 miles with regard to foodgrains and There is a reduction only fertilisers. beyond 300 miles. Why should have this discrimination? The object of giving this concession is gone.

SHRI V. K. DHAGE (Hyderabad): Because there are three legs now.

Shri P. S. RAJAGOPAL NAIDU: Then, Sir, I come to the surcharge on "smalls". Why should we have this? What is the amount that the Government is going to get? Absolutely nothing, excepting the odium of increasing it. There is a surcharge of 12½

per cent, and the minimum rate has been increased from Re. 1 to Rs. 1/8.

I would like to deal with another important point, Sir, namely the speeding up of the Grand Trunk Express and the Madras-Calcutta Mail. I have taken some pains to cull out figures from our Railway Time Table. We find that the Frontier Mail, that runs between Bombay and Delhi, a distance of 861 miles, takes 22 hours and fifteen minutes and the average speed hour of that train works out at 38.7 miles. The Delhi-Calcutta Mail covers a distance of 895 miles in 25 hours and 45 minutes and the average speed per hour is 34.7 miles. The Bombay-Calcutta Mail via Nagpur covers a distance of 1223 miles in 36 hours and ten minutes and the average here works out at 33.8 miles per hour. Bombay-Calcutta Mail via Allahabad covers a distance of 1341 miles—practically the same distance as is covered by the Grand Trunk Express-in hours and 45 minutes and the average works out at 34.6 miles per hour. Coming to this Grand Trunk Expresswhich is called Grand-the distance covered between Delhi and Madras is 1361 miles and the time taken is 46 hours and 55 minutes. The average works out at 28 miles per hour. Calcutta Mail (Madras-Calcutta) covers a distance of 1032 miles in 38 hours and fifty minutes and the average works out at 26.5 miles per hour. Sir, I do not know why these two trains which are called the Grand Trunk Express and the Calcutta Mail ...

SHRI GULSHER AHMED (Vindhya Pradesh): One is a mail train and the other is an express train. That is the difference.

Shri P. S. RAJAGOPAL NAIDU: If express trains take longer time than mail trains then let us call it a mail, Grand Trunk mail, increase the speed and relieve the passengers from the inconvenience of remaining in the train for a longer time.

PROF. G. RANGA: We have no other mail on this line.

Shri P. S. RAJAGOPAL NAIDU: I am just comparing the time taken by these two trains with the time taken by the other important trains in India. Whereas the average in the case of the latter is above 33 or 34 miles per hour, the average number of miles per hour in the case of the Grand Trunk Express is 29 and that of the Calcutta Mail is 26.5.

SHRI GULSHER AHMED: May I say that there is an express train running between Allahabad and Bombay.....

PROF. G. RANGA: There is no mail train on that line.

SHRI GULSHER AHMED:and the express train takes more time than the mail train?

Prof. G. RANGA: Maybe, but there is no mail train at all and this train serves both the purposes.

SHRI AKBAR ALI KHAN: There is no mail on our line.

Shri P. S. RAJAGOPAL NAIDU: It is true that in certain cases the mail trains run faster but there is no mail train at all on that line.

SHRI V. K. DHAGE: There is no other train also.

Shr_I P. S. RAJAGOPAL NAIDU: Call it Grand Trunk Mail and then increase the speed, if that is the technical objection.

Shri T. V. KAMALASWAMY (Madras): Call it a passenger train.

Shri P. S. RAJAGOPAL NAIDU: Now, I would like to deal with some of the passenger amenities. I congratulate the hon, Minister on the allround improvement in the passenger amenities. Sleeping accommodation for third class passengers has been provided; the use of dining cars for all the passengers is now allowed; the use of retiring rooms for all kinds of

passengers is now allowed and the construction of new type of retiring rooms is also in hand. But we find, Sir, that a good lot of it is yet to be done. There are several important stations where the platforms are still low. They have to be raised and the platforms will have to be properly surfaced and they have also to be properly covered. The stations will have to be properly fenced also.

I would like to deal with ticketless travel, if I have the time. I find that there is a lot of ticketless travel and that is due to the fact that the stations are not being properly fenced.

I want to mention about catering. I am definitely opposed to departmental catering and I may give my own reason for it.

Dr. Shrimati SEETA PARMANAND: Yes

SHRI O. V. ALAGESAN: You have got a supporter,

Shri P. S. RAJAGOPAL NAIDU: The first and foremost thing is that there is n_0 soliciting done where catering is done departmentally.

Prof. G. RANGA: Let us introduce that also.

Shri'P. S. RAJAGOPAL NAIDU: When the train stands at important places where there is departmental catering we do not find any boy or butler coming and asking what we want. One has to get out from the train and ask for what one wants. One has to place an order beforehand and one has also to buy tickets beforehand. The so-called standard menu is not made applicable to departmental catering. Standard menu is made applicable only for the private caterers.

SHRI LAL BAHADUR: It is applicable on the Southern Railway.

Shri P. S. RAJAGOPAL NAIDU: Standard menu is no doubt, to a certain extent, made applicable, but I am talking....

SHRI LAL BAHADUR: That is applicable in the case of departmental catering also.

Shri V. K. DHAGE: On the Bezwada-Madras line?

SHRI LAL BAHADUR: It is applicable on that section.

SHRI P. S. RAJAGOPAL NAIDU: I am talking of the Eastern Zone where there is departmental catering.

SHRI LAL BAHADUR: I am talking about the Southern Railway.

SHRI P. S. RAJAGOPAL NAIDU: I am talking about the Eastern Zone.

SHRI LAL BAHADUR: In the Eastern Zone catering is mostly done by contractors.

SHRI P. S. RAJAGOPAL NAIDU: I find, of late, a lot of the tourists have been suffering especially. I had occasion to travel once with a group.

MR. DEPUTY CHAIRMAN: It is time, Mr. Naidu.

SHRI P. S. RAJAGOPAL NAIDU: I will take only five minutes, Sir.

MR. DEPUTY CHAIRMAN: No, not live minutes. Please wind up.

Shri P. S. RAJAGOPAL NAIDU: I would like to mention about one particular caterer and I suppose I will be right if I do so on the floor of this House, the caterer who is much talked of, namely Ishwardas Vallabhdas. Sir, t is high time that that caterer was changed. Several complaints have been made against him and in spite of all the complaints things have not mproved and we, who travel frequently by the Grand Trunk Express, are the worst sufferers.

The hon. Minister in his Budget speech has said that parties of kisans

sponsored by State Governments will be given concession. I do not know what the hon. Minister means by 'parties of kisans sponsored by the State Governments'.

PROF. G. RANGA: What is that?

SHRI P. S. RAJAGOPAL NAIDU: Suppose kisans are sponsored by the Central Government. Will they not be entitled to this concession? Why should this privilege be given to kisan parties sponsored by State Governments?

Prof. G. RANGA: Why should the Government have to sponsor any party of kisans?

SHRI O. V. ALAGESAN: We will take Prof. Ranga's advice on this matter.

Shri AKBAR ALI KHAN: Just as we want a certificate from the Headmasters or Principals in the case of students, to have some sort of guarantee that it is for educational purposes, so also we should have this.

Prof. G. RANGA: Why the State Governments? Why not the local Government?

SHRI T. V. KAMALASWAMY: All Congress Governments.

PROF. G. RANGA: Why should the kisans be organised by the Government? We have our own organisation.

SHRI JASPAT ROY KAPOOR: Why not Prof. Ranga's body?

SHRI P. S. RAJAGOPAL NAIDU: I now come to the reduction in the cost of platform tickets from two annas to one anna. Who are the persons who go to the stations generally? They are the rich people who go there to receive their friends and relations. Why should the cost be reduced and why should we incur a loss of Rs. 15 lakhs? It is better that it is kept at two annas.

SHRI JASPAT ROY KAPOOR: Two annas is too much.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order. | order. | Syed Mazhar Imam.

سید مظہر امام (بہار): جذب تریتی چیرمین صاحب - میں ھاؤس کا زیادہ وقت اس بجت کے موقع پر نہیں لیٹا چاھتا ھوں - میں آنریبل منسٹر کے سامنے چند بانیں عرض کروں میں آنریبل منسٹر عرض کروں میں آنریبل منسٹر صاحب کو میارکباد دیٹا چاھتا ھوں کہ جب سے انہوں نے اس قیارتمنت کو اپنے ھاتھہ میں لیا ھے تب سے انس میں دنوں دن ترقی ھونی جا رھی ھے۔ اس میں کوئی دو رائے نہیں ھو سکتی اس میں کوئی دو رائے نہیں ھو سکتی میں ۔

اب سوال يه پيدا هوتا هے كه جہانتک مم ترقی چاھتے ھیں وہ ابھی [تک نہیں ہوئی ہے - مگر تیپارٹمنت ترقی کی رالا پر جھے - اس لئے یہ قابل مبارکباد هے - یه ماننا یویکا که ريلوں ميں اس درميان جو اضافه هوا ھے اس سے عام پبلک کو فائدہ ھی ھوا ھے - استیشنوں پر پانی پینے کا انتظام كيا كيا - تهرة كالس ميس ينكها لكايا * كيا هے - جنتا كارياں چلائى كئيس اور سلیپنگ کار کی سہولیتیں مہیا کی كئيں - ان إسب چهزوں سے عام جنتا كو بهت زيادة فائدة هوا - مين أنريبل منستر صاحب سے یہ عرض کرنا چاھتا هوں که اسطوح کی سهولیت دوسوی ر قریلوں اور دوسری جگہوں پر بھی کی جاسی چاهیئے جس سے که لوگوں کو زیادہ سے زیادہ فائدہ ہو۔ اب یہ صورت پیدا ہو گئی ہے که جو لوگ پہلے سیکنڈ کلاس میں سفر کرتے تھے وہ اب جنتا کی سلیپنگ گازیوں میں سفر کرنے لگے ہیں۔

دوسری چیز جو میں عرض کرنا چاھتا ھوں وہ تھکالیس تریولنگ کے بارے میں ہے - بلا ٹکٹ لوگوں کے سفر کرنے کی وجه سے آمدنی کو بچھانے میں كانى دهكا پهنچتا هے - جو ريلوے تیپارتمنت کے لوگ ھیں ان کے لئے ایک رواج سا هو گیا هے که ان کے سب رشته دار وغيرة ريلوے ميں فری چليے -انہوں نے سمجھ لیا ھے کہ جیسے ھمارا مشاهرہ ہے اسی طرح سے فری چلنا بھی همارا حق - اس پر ریلوے کی طرف سے کوئی خاص طور پر سختی نہیں ہے - میں نے دیکھا ہے کہ جس وقت سے آپ نے اپنے پارلیمائٹری سکریتری کو اسطرف برابر کام کرنے کیلئے بھیجا ہے تب سے وہ ریلوے میں ایک تیرر ہو گئے ہیں انکے نام سے لرگ گھبراتے ھیں۔اور اگر یہی صورت چیکنگ کی رهی تو سکن هے که هم اس میں کامیاب هو جائین که لوگ با تمت کم سفر کریں -

دوسری چیز آفیسرس کے متعلق مجھے یہ عرض کرنا ھے کہ منستری ک. مجھے یہ عرف کرنا ھے کہ منسترس کے دماغ میں اس چیز کے بیٹھانے کی ضرورت

ایک بہت امپارتینت جگه هے - یه نه صرف همارے صوبه میں بلکه هددوستان میں ایک امپارتینٹ جگه هے اور میں تو کهون کا که اسکی انترنیشلل پوزیشن ھے - کیونکہ بودھہ مذھب کے ماننے والے جتنے لوگ هیں ان کا هندوستان میے راجگیر آنا بہت ضروری ھے - کیا اور راجگیر دونوں جگہیں ایسی هیں جہاں ان کا انا بہت ضروری ھے ۔ میں نے اخباروں میں پوھا ھے کا سنه ، ٩٥٧ مين دهائي هزار برس گوتمبده کو هونے والے هیں اور اس موقع پر هزاروں اور لاکھوں کی تعداد میں لوگ باهر سے گیا اور راجگیر میں آنے والے هیں - صورت یہ هے که کیا اور راجگیر میں کوئی ریلوے کنیکشن نہیں ھے -آنویبل منستر کو یه معلوم هواا که گیا سے راجکیر صف ۳۲ میل پرتا ھے -مكر اكر ريلوے سے هم راجكير جانا چاھیں تو گیا سے راجگیر تک ١٢٥ میل کی جرنی طے کرنی ہوتی ہے اور دو جگه چينيم كرنا هوتا هے تب جا كر پہنچ سکتے هيں - اس لئے ميں کہنا چاھتا ھوں کہ جو لائت ریلوے بختیاریور سے راجگیر تک ھے اسکی حالت بہت ھی خراب ہے - وھاں کی ڈسٹرکت بورڈ کی وہ ریلوے ہے۔ اور ڈسٹرکت برہ نے ہی گورنمنت آف اندیا کو لکھا ھے که وہ اس ریاوے کو ہے لے شاید گورنسنت آف انڈیا کی ياليسي يه نهيل هے كه وه النت ويلوے

کو لے ۔ لیکن میں اس معاملہ میں

[سيد مظهر امام] ہے اللہ تم پبلک کی دیوٹی کرنے کے لئے هو اور یه ریاوے بزنس پوائنت آف ویو سے بھی چلائی جا رھی ھے - یہ نہیں که تم ایدمنستریدو آفیسر کی طرح سے کو ایک هائی افیسر سمجهو- چهواتے سے چہوتے افسر بھی اپنے کو افسر سمجھتے ھیں - اگر کوئی آدمی ریلوے اسٹیسن پریا پلیتفارم پر جا کر کوئی بات پوچهتا هے نو میں آپکو یقین دلانا چاهتا هوں که همارے ایسے لوگوں کو بھی یہ معلوم کرنے میں دقتیں ھوتے ھیں کہ ترین سے آئیگی کہاں جائیگی اور کب آئیگی - یه اس لئے ھے کہ ان کے پاس آنیسر کا دماغ ھے ۔ میں گورنینٹ سے کہنا اھتا ھوں کھ آفیسر کے اندر سے اس چیز کو نکالئے کی ضرورت ھے ۔

دوسری چیر مجھے یہ عرض کرنی ھے کہ میرے پراونس میں راجگیر

خاص طور سے کہوں کا کہ گورنمنٹ أف انتیا اس لائت ریلوے کو لیلے اور اس کا ایکسٹنشن مان پور تک کر دے جو له کیا کے بعد پہلا استیشن هے - صرف ۳۲ میل ریل کا ایکستنشی کرنا هوگا اور اسکی وجه سے گیا اور راجگیر کا کنیکشن هو جائے کا - جو لوگ باهر سے آتے ھیں ان کے لائے اس بارے میں کوئی سہولت نہیں ھے کہ وہ گیا سے راجگير جائيں - جو گها جاتا ھے وہ راجگیر ضرور جاتا هے اور جو راجگیر جاتا نے وہ گیا ضرور جانا ھے - بودھم مذهب والوں کے لئے دونوں ہوی جگهیں هیں اور جین مذهب والوں کے لئے بھی راجگیر ایک بڑی جگہ ہے -اسکے علاوہ تمام دوسرے مذھب کے مانلے والوں کے لئے بھی راجگیر ایک بوی جکه فے - هماری بهار گورنمنت اور میں سمجھتا ھوں که گورنمنٹ آف اندیا بھی فائیو ایر بلان کے تحت اسکے --امپرومنت کے لئے کافی کام کرنے والی هے - نالندہ بھی اسی علاقہ میں پوتا ھے ۔ میں اُمید کرنا ھوں کہ آنویدل منستر صاحب اس طرف خاص طور پر دھیان دیں کے - وہ اسکی تصفیفات 🐣 کرائیں کے - صرف ۳۲ میل کا ھی سوال ہے ۔ اس کے سانهہ هی ساتهه میں عرض کر دوں کہ اس کے لئے کوئی زمین ایکوائر نهیں کرنی هوگی -راجکیر سے گیا تک ڈسٹرکٹ بورڈ کی سوک موجود هے جس پر که بشین چلتی هیں - وہ کچی سرک ھے اس

وجه سے چهه مهیلے سے زیادہ اس پر بسیں نہیں چل سکتیں – آپ اس مرک کو بہار گررنملت سے لے سکتے هیں اور ریل چلا سکتے هیں – اگر چهواتی الائن هی چلائی جائے تو بهی بہتر هوگا – میں آنریبل منسٹر کی اس طرف توج، خاص طور سے دلانا چاھتا ھوں۔

مجھے ایک چیز اور عرض کرنی ہے اور وا ریاوے کلیم کے بارے میں ہے۔ لوگوں کے جب ریلوے تیپارتسنٹ پر کلیس هوتے هیں تو بری پریشانی ان کو هوتی هے - اکثر لوگ کہتے هیں که تین تین چار چار برس تک کلیم کا قسين نهيل كها جانا - كسى كا مال ضائع هو جائے اور اس کے بعد کلیم هو اور پهر هال اور نا ميل کوئي دسيزن نه هو تو یه تهیک نهیں هے - اسکو تو دَپارتمنت کو فوراً دیسائید کر دینا . چاهیئے - برس ها دس تک لوگ قرتے رہتے ھیں اور کوئی صورت نہیں هوتی هے - اسکے علاوہ اگر کلیم منظور بھی ھو جاتا ھے تو بھی بڑی دقت هوتی هے - فرض کیجئے که ایک آدمی کا کلیم منظور ہوا اور اسکا کپڑے کا کام حتم هو گیا اور ولا دوسرا بزنس کونے لگا هو تو کها گیا که تمهاری فرم ختم هو كُدُى هِ اس لكُ كليم نهين مليكا -ميرا كهنا هے كه اگر پروپرائتر وغيره موجود هول تو كلهم دينا چاهيئے -

श्री जसपतराय कप्र: अगर काम करना छोड़ दें तो क्लेम नहीं मिले ? سید عظہر امام: هاں - چونکه ایک فرم نہیں ہے اور کلیم فرم کے نام پر ہے اس لئے ایسا کہدیا جاتا ہے۔ اگر یه ثابت هو جائے که پروپرائٹر موجود ہے اور ولا صحیح آدمی ہے تو کلیم ملفا چاھیئے - اگر نہیں ثابت و تو دوسری بات ہے - لیکن ایک اصول کو بنا کر که فرم نہیں ہے اس اصول کو بنا کر که فرم نہیں ہے اس لئے کلیم نہیں ملیکا اس طرح کا کام کرنا میرے خیال میں حفاسب نہیں

آخر میں میں آنریبل منستر سے اور آھاؤس سے عرض کرنا چاھدار ھوں که مجه امید ہے کہ جو کچھہ میں نے عرض کیا ھے اس پر آپ فور کریں کے ارزیه جو راجگیر والی سکیم هے وہ تو بہت هی ضروری هے۔ مجھے اکثر وهاں جانے کا اتفاق هوا هے اور میں یے دیکها هے درسری جگه سے بہت سے لوگ آتے ھیں - میں نے اسلئے یہ ضروری سمجها که اس بجت کے موقع یر منستر صاحب کا دهیان اس طرف دُلُؤُں - تمام ملکوں کے لوگ اندوچائذاء چاننا ، جاپان ، برما ، سیلون ان تمام ملکوں کے لوگ بہت پڑی تعداد میں وهاں آنے هیں - وہ لوگ دیکھتے هيں كه ان كے لئے صورت يه هے كه ١٢٥ ميل گهوم كر گيا پهنچيس جبكه همارے پاس ۳۲ میل کی روة موجود ھے ۔ اس لیے میری استدعا ھے که اس ۳۲ میل کے معمولی قاصلہ پر ریاولا

کلیکشن ضرور کر دیں تو یہ بہت بہتر هو جائے گا - آن الفاظ کے ساتھہ میں اپنی تقریر کو ختم کرتا هوں اور بجت کو سپورٹ کرتا هوں -

दियर मजहर इमाम (बिहार): जनाव डिप्टी चेयरमेंन साहब, में हाउस का ज्यादा बक्त इस बजट के मॉके पर नहीं लेना चाहता हूं। में आनरंबल मिनिस्टर साहब के सामने चन्द बातें अर्ज करना चाहता हूं। कब्ल इसके कि में कुछ अर्ज करूं में आनरंबल मिनिस्टर साहब को मुबारकबाद देना चाहता हूं कि जब से उन्होंने इस डिपार्टमेन्ट को अपने हाथ में लिया है तब से इस में दिनों दिन तरक्की होती जा रही हैं। इस में कोई दो राय नहीं हो सकती हैं।

अब सवाल यह पैदा होता है कि जहां तक हम तरक्की चाहते हैं वह अभी तक नहीं हुई हैं। मगर डिपार्टमेन्ट तरक्की की राह पर हैं, इस लिये यह काबिले मुबारकबाद हैं। यह मानना पहुंगा कि रंलों में इस दरमियान जो इजाफा हुआ है उस से आम पीन्तिक को फायदा ही हुआ हैं। स्टेशनों पर पानी पीने का इन्तजाम किया गया। थर्ड क्लास में पंखा लगाया गया है. जनता गाहियां चलाई गई और स्लीपिंग कार की सह्गीलयतें म्हेंया की गईं। इन सब चीजों से आम जनता को बहुत ज्यादा फायदा हुआ । में आनरंबल मिनिस्टर साहब से यह अर्ज करना चाहता हूं कि इस तरह सह्गीलयत दूसरी टूंनों और दूसरी जगहों पर भी की जानी चाहिये। जिस से कि लोगों को ज्यादा से ज्यादा फायदा हो। अब यह सुरत पेंदा हो गई हैं कि जो लोग पहले सेंकंड क्लास में सफर करते थे वीह अब जनता की स्ली पिंग गाडियों में सफर करने लगे हैं। दूसरी चीज जो में अर्ज करना चाहता हूं वह टिकटलेंस टेंबेलिंग के बार में हैं। बिला टिकट लोगों के सफर करने की बजह से आमदनी को बढ़ाने में काफी धक्का पहुंचता है। जो

रेलवे डिपार्टमेन्ट के लोग हैं उन के लिये यह

एक रिवाज सा हो गया है कि उन के सब

†Translation in Devnagari Script.

रिश्तेदार वगरा रंलवे में फ्री चलें। उन्होंने समक लिया हैं कि जैसे हमारा मुशाहरा हैं उसी तरह से फ्री चलना भी हमारा हक हैं। इस पर रंलवे की तरफ से कोई खास तार पर सख्ती नहीं हैं। मैंने दंखा हैं कि जिस वक्त से आपने अपने पालियामेंटरी सैंकेटरी को इस तरफ बराबर काम करने के लिये भेजा हैं तब से बोह रंलवे में एक टंरर हो गये हैं, उन के नाम से लोग घवड़ाते हैं। और अगर यही स्रत चैंकिन्ग की रही तो मुर्माकन हैं कि हम इस में कामयाब हो जायं कि लोग बिला टिकट कम सफर करें।

दूसरी चीज आफीसर्स के मुताल्लिक मुर्फ यह अर्ज करना है कि मिनिस्टी को यह देखना चाहिये और आफीसर्स के दिमाग में इस चीज को बिठाने की जरूरत हैं कि तुम पब्लिक की हियदी करने के लिये हो। और यह रंलवे विजनस प्वाइन्ट आफ वियु से भी चलाई जा रही हैं। यह नहीं कि तुम एडिमिनिस्ट्रेटिव आफीसर की तरह अपने को एक हाई आफीसर समभी । छोटं से छोटं अफसर भी अपने को अफसर समभते हैं। अगर कोई आदमी रलवे स्टेशन पर या प्लेटफार्म पर जा कर कोई बात एछता है तो मैं आपको यकीन दिलाना चाहता हूं कि हमार एसे लोगों को भी यह माल्म करने की दिक्कतें होती हैं कि ट्रन किधर से आयेगी. कहां जायगी और कब आयेगी । यह इस लिये हैं कि उन के पास आफीसर का दिमाग हैं। मैं गवर्नमेन्ट से कहना चाहता हुं कि आफीसर के अन्दर से इस चीज को निकालने की जरूरत हैं।

श्री किशारी राम (बिहार)ः आपको इंक्वायरी आफिस में जा कर दरयाफत करना चाहिये।

संयद मजहर इमाम : हर स्टंशन पर रंलवे इंक्वायरी नहीं होती । मुमीकन हैं मेरे दोस्त के यहां रंलवे इंक्वायरी हो । मेरे दोस्त बड़ी जगह के रहने वाले हैं इसलिए उन के दिमाग में इंक्वायरी आफिस है । में तो कहता

ह्ं कि आप इंक्वायरी आफिस में भी जा कर दुंखों तो वहां भी आपको यह सुरत मिलेगी।

द्सरी चीज मुर्भ यह अर्ज करनी है कि मेरे प्राविन्स में राजगीर एक बहुत इम्पॉर्टेन्ट जगह हैं यह न सिर्फ हमार सूबे में बल्कि हिन्दुस्तान में एक इम्पॉर्टीन्ट जगह हैं और में तो कहुंगा कि इसकी इन्टरनेशनल पाँजीशन हैं, क्योंिक बाँद्ध मजहब के मानने वाले जितने लोग टनका हिन्दुस्तान में राजगीर आना बहुत जरूरी हैं। गया और राजगीर दोनों जगहीं एंसी हैं जहां कि उनका आना बहुत जरूरी हैं। में ने अखबारों में पढ़ा है कि सन् १६४६ में ढाई हजार वर्ष गाँतम बुद्ध को होने वाले हैं और उस मौंके पर हजारों और लाखों की तादाद लोग बाहर से गया और राजगीर में आने वाले हैं । स्रत यह है कि गया और राजगीर में कोई रलवे का कनेक्शन नहीं हैं। आनरंबल मिनिस्टर को यह माल्म होगा कि गया से राजगीर सिर्फ ३२ मील पहला हैं। मगर अगर रलवे से हम राजगीर जाना चाहें तो गया से राजगीर तक १२४ मील की जर्नी तैय करनी होती हैं और दो जगह चेन्ज करना होता हैं तब जा कर पहुंच सकते हैं । इसलिये में कहना चाहता हूं कि जो लाइट रंलवे बखीतयारपुर से राजगीर तंक हैं उस की हालत बहुत ही खराब हैं। वहां की डिस्टिक्ट बोर्ड की वह रेलवे हैं और डिस्ट्रिक्ट बोर्ड ने भी गवर्नमेन्ट आफ इन्डिया को लिखा है कि वह इस रेलवे को ले ले। शायद गवर्नमेंन्ट आफ इन्डिया की पालीसी यह नहीं है कि वह लाइट रंलवे को ले। लेकिन में इस मामले में खास तार से कहूंगा कि गवर्नमेंन्ट आफ इन्डिया इस लाइट रलवे को ले ले और उसका एक्सट नशन मानप्र तक कर दं जो कि गया के बाद पहला स्टेशन हैं। सिर्फ ३२ मील रंल का एक्सटर्नेशन करना होगा और उस की वजह से गया और राजगीर का कर्नेक्शन हो जायगा जो लोग बाहर से आते हैं उन के लिये इस बार में कोई सद्गीलयत नहीं है कि वह गया स राजगीर जायं। जो गया जाता हैं वह राजगी जरूर जाता हैं और जो राजगीर जाता हैं वह गय

[सँयद मजहर इमाम] जरूर जाता हैं। बौद्ध मजहब वालों के दोनों बड़ी जगहीं हीं और जैन मजहब वालीं के लिये भी राजगीर एक बड़ी जगह हैं। इस के अलावा तमाम दूसर मजहब के मानने वालों के लिये भी राजगीर एक बड़ी जगह हैं। हमारी बिहार गवर्नमेंन्ट और में समभता हूं कि गवर्नमेंन्ट आफ इंडिया भी फाइव इयर प्लान के तहत इस के इम्प्र्वमेंन्ट के लिये काफी काम करने वाली हैं। नालन्दा भी इसी इलाके में पडता है। मैं उम्मीद करता हूं कि आनरंबल मिनिस्टर साहब इस तरफ खास तार पर ध्यान दांगी। वह इस की तहकीकात करायेंगे । सिर्फ ३२ मील का ही सवाल हैं। इस के साथ साथ में अर्ज कर दूं कि इस के लिये कोई बमीन एक्वायर नहीं करनी होगी। राजगीर से गया तक डिस्टिक्ट बोर्ड की सड़क माँजूद हैं जिस पर कि बसें चलती हैं। वह कच्ची सहक हैं। इस वजह से छः महीनों से ज्यादा उस पर बसें नहीं चल सकतीं। आप इसी सहक को बिहार गवर्नमेंन्ट से ले सकते हैं और रंल चला सकते हैं। अगर छोटी लाइन ही चलाई जाय तो भी बेहतर होगा। आनरंबल मिनिस्टर साहब की इस तरफ खास तार से तवज्जह दिलाना चाहता हुं।

मुक्ते एक चीज और अर्ज करनी है और वह रेलवे क्लेम के बार में हैं। लोगों के जब रेलवे हिपार्टमेंन्ट पर क्लेम्स होते हैं तो बड़ी परंशानी उन को होती हैं अक्सर लोग कहते हैं कि तीन तीन चार चार वर्ष तक क्लेम का हिसीजन नहीं किया जाता। किसी का माल जाया हो जाय और इस के बाद क्लेम हो और फिर हां और ना में कोई डिसीजन न हो तो यह ठीक नहीं हैं। इस को तो डिपार्टमेन्ट को फॉरन डिसाइड कर देना चाहिये। बरसहा बरस तक लोग दाँहते रहते हैं और कोई स्रत नहीं होती। इस के अलावा अगर क्लेम मंजूर भी हो जाता हैं तो भी बड़ी दिक्कत होती हैं। फर्ज की जिये कि एक आदमी का क्लेम मंज्र हुआ और उसका कपहें का काम खत्म हो गया और **पड़ इसरा विजनेस करने** लगा हो तो कहा गया

कि तुम्हारी फर्म खत्म हां गई हैं इस लिये क्लेम नहीं मिलेगा । मेरा कहना हैं कि अगर प्रोप्राइटर वगेरा माँजूद हैं तो क्लेम दंना चाहिये ।

श्री जसपत राय कप्र: अगर काम करना छोड़ दंं तो क्लेम नहीं मिले ?

संयद मजहर इसाम : हां, च्ंकि एक फर्म नहीं हें और क्लेम फर्म के नाम पर हैं इस लिये एंसा कह दिया जाता हैं। अगर यह साबित हो जाय कि प्रोप्राइटर मॉज्द हैं और वह सही आदमी हैं तो क्लेम मिलना चाहिये। अगर नहीं साबित हो तो वह द्सरी बात हैं। लेकिन एक अस्ल को बना कर कि फर्म नहीं हैं इस लिये क्लेम नहीं मिलेगा इस तरह का काम करना मेरं ख्याल में मुनासिब नहीं हैं।

आखिर में में आनरंबल मिनिस्टर से ऑर हाउस से अर्ज करना चाहता हूं कि मुर्भ उम्मीद हैं कि जो कड़ में ने अर्ज किया है उस पर आप गाँर करेंगे और यह जो राजगीर वाली स्कीम है वह तो बहुत ही जरूरी हैं। मुभी अक्सर वहां जाने का इत्तिफाक हुआ है और में ने दंखा है कि दूसरी जगह से बहुत से लोग आते हैं। मैंने इस लिये यह जरूरी समभा कि इस बजट के माँके पर मिनिस्टर साहब का ध्यान इस तरफ दिला दूं। तमाम मुल्कों के लोग, इन्हीचाइना, चाइना, जापान, बर्मा, सिलॉन, इन तमाम मुल्कों के लोग बड़ी तादाद में वहां आते हैं। बीह लीग देखते हैं कि उनके लिये स्रत यह है कि १२४ मील घ्म कर गया पहुंचे जब कि हमार पास ३२ मील की रोड मॉज्द हैं। इसलियें मेरी इसतद्भा हैं कि इस २२ मील के मामूली फासले पर रलवे कर्नेक्शन जरूर कर दें तो यह बहुत बेहतर हो जायगा ।

इन अल्फाज के साथ में अपनी तकरीर खत्म करता हुं और बजट को सपोर्ट करता हुं। 4-00 P.M.

SHRI BHUPESH GUPTA: Mr. as we speak on Deputy Chairman, this Budget, we naturally recall the horrors of the railway disaster took place last September in Kazıpet. We expected that in the speech made by the hon. Minister there would be more than a passing reference to the grim tragedy—a tragedy which stands there to justify the great negligence and callousness on the part of the railway authorities Sir, I hope that the investigation that is going on not be hushed up and would public will be apprised of the reason as to why that tragedy took place and who were responsible for it.

Coming to the Budget, Sir, I find that it is a budget of increased fares and freights and of too little develop-This budget is callous to the living conditions of the railway employees and indeed workers and this budget gives us a foretaste of the socialistic pattern of the Congress Sir, the hon. Minister has thought it wise to increase the fares and freights and I thank him for the demonstration of the sociakind of listic pattern that he has given us even before the other Budget has been presented to the House.

Sir, this is not the first time that the fares and freights have been increased The fare was increased once in 1951 when the third class fare was increased to 61 pies per mile. And then in 1952 the freight on coal was Since that time also increased. country has been demanding the reduction of the fares, especially on the third class, and also for the reduction of freight but the hon. Minister has brushed aside this popular demand and has gone out to present what he calls a telescopic fare to the country Today, Sir, we are faced with kinds of phrases. We have already got "socialistic pattern"; then we hear about the egalitarianism of the Congress regime and now we have got the telescopic fare. We have wonder-

by Ministers in⊾ ful performances presenting us with a number fascinating phrases, but at the same time we find that they are all out to pick the pockets of the poor people. If this is the journey to socialism, I the greatest cadres of the socialistic pattern, of the socialist regime would be found among pickpockets that live in the world today-talking only figuratively hon. Minister would not pick pocket, but his administration is pick ing the pockets of so many people

It has been pointed out very rightly by Members on that side of the Houseand also on this side that this increase in fare would hit the poor people of India It is the poor people that seem to have been the target of the socialistic pattern. I should have thought that when they are talking. about socialistic pattern they would try to reduce the fare and at least give an earnest of what they say; but, on the contrary, we find they are moving in exactly the opposite direction. We have made calculations and we think that anything between 80 to 90 cent. of the travelling public will haveto pay this increased fare. As you know, few are the lucky people who travel long distances; the overwhelming majority of the people of our country—agriculturists and and middle class employees-travel short distances and they are all confined to what he calls the 'first leg' of Their legs are their journey. long enough to stretch into the second phase and that is a thing which should be noted. But we find that the hon. Minister has chosen to increase fare. It does not bring much money, but he is trying to measure to what extent he can mulct the people, to what extent increased taxation can be imposed upon the people This is ar reconnaissance attempt on the of the Railway Minister and his colleague in the Finance Ministry would be naturally looking out for the reacand results of such efforts. Therefore, I say it is the small men who are being adversely affected the so-called telescopic fare.

[Shri Bhupesh Gupta.]

The same thing happens in respect of freight also. In the Budget speech itself the hon. Minister has said that commodities in common use would have to pay a higher rate of freight up to a distance of 850 miles or so and for the first 300 miles the freight would go up by no less than 10 per Now, what are the things in common use, we all know and once you increase the freight on things in common use, you hit the people, you hit the trading sections of the people who are lower down in the trade. Therefore, here again we find that the small men, the poorer people including the small traders are the targets of the Minister.

Sir. I have worked it out. for instance, West Bengal. Almost all the places—commercial places centres-in West Bengal, where trade and business is carried on, fall within a radius of 300 miles of Calcutta. That is to say, the internal trade of West Bengal is more or less restricted within that distance. Now, all of them. whether they sell or whether they buy, will have to pay a higher rate of freight and it would go up to the extent of 10 per cent. Naturally the incidence of this increase would fall upon the consumers, upon the common masses of the people, apart from that they would hit the the fact businessmen and traders. At a time when we are passing through a crisis as far as the small and medium industries and businessmen are concerned, how is it that the Government should have thought it wise to increase the freights? How is it that when the purchasing power of the people is fall-Government should ing, the thought it wise to increase the freight charges on the commodities that into daily consumption of the people -the essential commodities and other necessaries of life? Sir, I understand that the monopolists have their reasons to thank the hon. Minister for the reduction in freight as far as longer distances are concerned, because it is they who will benefit from it. Because it is the monopolists who

have their business spread all India, who send their goods Bombay to Calcutta, from Calcutta to Madras, and so on, and it is these gentlemen who are very friendly with the Congress and for whom there is no lack of love and compassion on the part of the Minister. It is this Money that will reap the harvest of the telescopic fares and freights that the hon. Minister has introduced today. So this is another bit of socialis tic pattern that is unfolding itself before the public eye and the country will take note of such socialistic pattern. The journey to socialism seems to be something which on the one hand hits the people and on the other hand befriends the monopolists extends to them concession after concession.

Then, there is the freight increase on 'Smalls' as they call it, and this again will hit the people as the mirimum freight has been raised from Re. 1 to Rs. 1/8 that is to say, by fifty per cent. Can you imagine that an increase should be made to that extent? And he says as far as other quantities are concerned the maximum increase would be about 121 per cent. This is clearly stated in the speech The hon. Minister does not made. lack any guts. If any Member told him that he lacks guts, I think, he is profoundly mistaken. He has plenty of guts to back the monopolistic stock. He has got plenty of guts to hit the people; he has got plenty of guts to hit the traders, the the consuming public, businessmen, the travellers, the passengers and all the rest of them. Therefore I him that credit of having guts. The only thing is that the guts are being misused to the great misfortune of this country.

I mentioned that this is a budget of very small development. Here again ...

MR. DEPUTY CHAIRMAN: What is the rate per mile in Russia?

Shri BHUPESH GUPTA: I think the hon. Minister can go to the Soviet Union and find it out.

Mr. DEPUTY CHAIRMAN: You can give that information.

SHRI BHUPESH GUPTA: We are here talking about the Congress brand of socialistic pattern. Why bring in "Russia"? At least in the matter of budget we must have peaceful coexistence as far as these countries are concerned. Let us deal with our own country.

Now. development Railway in means essentially development in construction of new lines. The total mileage today is 34,406 and at the time of the transfer of power it was something like 33,985. Therefore in this period of seven years the increase has been only to the tune of about 421 miles--a negligible increase in 7½ years, not much to be proud of. If you look at the figures for new construction, you will find that they have got 335 miles under construction the last mile of which will be completed by 1959 and under this budget another 152 miles will be taken under construction. This is more or less the plan and nobody will say that it is something very big. On the contrary, it is only a routine addition to mileage that has been going on India since the day of the British and I should have thought that the hon. Minister, being a Congressman and at one time having fought for Swaraj. will do better than the Englishmen sitting here had been doing-adding a few miles every year to the total mileage of the country. India has an area of 12,69,640 sq. miles—a vast country which remains uncharted as far railways are concerned and the development that has been made in this matter is very, very negligible and nothing to write home about.

Another aspect of the development is passenger amenities. Passenger amenities constitute a vital feature in the railway development scheme. There, of course, we know something has been done. Some sitting accommodation has been provided in certain trains and in some trains sleeping accommodation has also been provided.

Some fans have been fitted here and there. But the main problem today is the problem of over-crowding and that has not yet been solved at all. That is our complaint. We know that some people can now sit in certain trains and travel, but have you seen they sit? You can make them sit in such positions that they become creatures. being pressed motionless from all sides. They may have the comfort of sitting like this; but we do not call such a thing amenity.

Sir, any saloon where four people could be accommodated can be converted into a veritable hell if about forty or fifty people are packed there. We are very comfortable in this House—a happy family of two hundred and odd people living in an airconditioned room in the Chamber of the Rajya Sabha is very pleasant. But imagine if two thousand people were packed in this House, what would be our comfort? What would happen to your comfort, Sir? That is what I Therefore, the issue want to know. is not one of pointing to those fans that they speak of; or to the improvements that you have made for sitting accommodation; or to some sleeping berths that you may have adjusted into certain trains. The point is as towhether you have increased the carriages to relieve the congestion and suffocation that is taking place. Now, Sir, we hear about the black hole of Calcutta, although a false story. But little "blackholes" are being enacted in the railway compartments. historian will write day some while the "blackhole tragedy" was not true, the little blackhole tragedies enacted by the Congress Government in the third class railway compartments were true.

Now, I will point out two things from the point of view of development. In 1938-39 there were 5247 broad gauge coaches on line; now metabolic production of the production of the Railway Administration. Now, in the M. G. lines the number has

[Shri Bhupesh Gupta.] slightly increased in this period from 2331 to 2777 That is all we find here. class passenger Yet, it is the third who provides you with the fares and the receipts under this head. According to our calculation and the statement given in the Government publications also, in 1938-39 the number of third class passengers who travelled were about 48 crores. Today, in 1953-54, it had gone up to about 115 crores. Now, the number of passengers had gone up from 48 crores to 115 crores. The number has more Correspondingly than doubled. one .should have thought that the number of carriages would have been doubled or something like that. But you find that the carriage position remains more or less the same. And as far as the broad gauge is concerned, the number is somewhat less than it was before the war. I think this is not the way to build up the egalitarian society. I can tell the egalitarians of the Congress that they would do bet ter to build more carriages instead of building up phrases and phraseological things to be dished out to country to deceive it.

MR. DEPUTY CHAIRMAN: What was the number before the war?

SHRI BHUPESH GUPTA: Sir, I have taken the figures from the Government publications.

Mr. DEPUTY CHAIRMAN: What was the number of carriages before partition?

SHRI BHUPESH GUPTA: Now, Sir, the position has not improved. The figures relate to the Indian section only, I am not counting Pakistan here. I am leaving it out I am that much honest.

SHRI B. C. GHOSE: Not wholly nonest!

SHR: BHUPESH GUPTA: They won't believe in our honesty at all. He is an honest gentleman, but in the wrong way.

SHRT B. C. GHOSE: What is meant by "wrong way"?

SHRI BHUPESH GUPTA: He is honest for the monopolist class.

Therefore, Sir, what is important today is to increase the number of carriages rather than sitting accommodation with little elbow room. We want to sit in the train like civilized human beings. Then, sleeping accommodation in all the night trains—that is what is essentially needed today.

Then, he has told us that dining car has been provided and it is open to all. What a consolation! Now, can you enter the dining car and buy the food? It is expensive, prohibitive for the third class passenger. It is no use telling us that the Imperial Hotel is open to the people of Delhi, when I know that the cost is such that, except very few rich people, none can pay the price at all. Therefore, what is essential for the Minister is to provide good, suitable food at cheap price, so that the common people can take advantage of such things."

SHRI GULSHER AHMED: You can go to Nirula and you can get the same quality.

SHRI BHUPESH GUPTA: Labour welfare is another item. The less we talk about 'welfare', the better. it is a Welfare State. Some moonshine talk about welfare has to be given here and there. I can quite understand their reason for it. But if you look into the Budget, you will find that only Rs. 60 lakhs have been provided for a million employees the railways. And it comes to roughly about eight annas per month, or six rupees per year. This is the welfare dispensation of the Welfare State to employees who run the the railway railways of India today and who are doing their job with workload going up every month and in the midst of all manner of difficulties and handicaps.

Sir, then you have, of course, these wages and other things. Now, no

provision has been made—no indication whatsoever-in the Budget for in creased wages and emoluments for the railway employees, especially those are very poorly paid. who Now, Class IV employees get on an average Rs. 92 per month—some get less; some more. But on an average they get Rs. 92 per month. If I take category B' of Class IV employees, the average comes down to Rs. 81 per month. But, Sir, you will remember about 4,92,000 belong to category 'B' That is to say, nearly of Class IV. half of the railway employees get less -on an average Rs. 81 per month. And even Class III employees on an Rs. 150. average get Therefore, if you put Class III and IV employees together. you will find that 9.57.000 employees do not get living wage from the Raileven a administration. Contrast officers are with what the getting. 2522 officers between them get Rs. 3.81 crores. Roughly it comes on an averto Rs. 1050 per month, This is what we find. Then, of course, at the apex of the grand bureaucracy in the Railway administration, there sit the Railway with each gentleman getting Rs. 4,000 per month and plus something more which I do not know, but the demonstration of which we sometimes at them moving see when we look about. That is the position, Sir. This is unjust. Is this egalitarian society? Is this "socialistic pattern"? On the one hand, you have very few people getting a lot of money; on the other hand, you have down at the bottom lakhs of people denied even a decent and the barest living that civilization demands today from any civilized Government. It is no good, maintaining such standards, to talk about "socialistic pattern".

Then you have, Sir. 1.80,000 hands who are kept permanently almost as "temporary" hands. They are not made permanent. They are condemned to the temporary position. Why is it done? We know Sir, when you maintain them as temporary hands, you have certain advantages

over them and that is why they are denied certain benefits which they would have otherwise got had they been made permanent.

Not content with that, the Raiway Administration are now converting certain temporary posts into casual labour posts. And there is reason for it, as far as they are concerned. They know that if people are maintained in the cadre of temporary posts, the Pay Commission's recommendation comes into operation, and the wages emoluments have to be given on basis of that. That is to say, no one could be given less than Rs. 70 month. Now, if you transform them into casual labour, you can give them a wage at the market rate, between Re. 1/- and Rs. 1/4, which comes to about Rs. 32 at the highest, counting 26 days in a month. This is why we find that the Government is resorting to a direct cut in wages in this manner, and I think that this high-handedness on the part of the Government will not continue for long. Hère we find a conspiracy on the part of the Railwav Administration to deny the workers their wages and to effect a wage cut and to take advantage of poverty and suffering of the railwaymen in order to make them do 'serf And here we are told that we are on the highroad to egalitarian society and we are basing our policies on a socialistic pattern of society, and what not.

Sir, then you find that the house rents are being again increased in respect of a large number of Railway employees. Here again, the excuse is that they are standardising them. Now, I can understand standardisation, provided such standardisation means improvement in the life of the people, especially the Railway employees and workers. But here we find that the smaller men, the poorer men in the railways, are being made to pay a higher rate of house rent today than they had been paying before. And complaints have been pouring in [Shri Bhupesh Gupta.] from all quarters, from all the Railway zones, from all the Railway centres, that this is something which is absolutely unjust and intolerable. Still, the Railway Administration would not listen to the grievances of

the people and do something about it.

Then, Sir, you find that the workload is being increased. Workers are forced to do skilled work. You find in various places apprentices and other people are made to do skilled labour, but they are not paid according to the of skilled labour. Working hours are being increased; for instance, in Motibagh—the Eastern Railway you find that the working hours of gangmen have been increased from 48 hours to 52 hours. And that is going on in many centres. railway conferences have taken place, and you find that the railway workers have been complaining all over the work-load today is much land that higher than it had been before, without bringing any corresponding benefit by way of increased emoluments. Sir, you will realise that the number of passengers has increased by two And the number and a half times. of employees in class IV, in 1938-39, for instance, was about 5,03,000, whereas in 1953-54, the number was about 6,10,000, including those who came from the State Railways. passenger increase on the trains has gone up by two and a half times. Therefore, one should have thought that with the increase in the passenger the Government would lightening the burden of the workers and the employees by bringing in more workers and employees to man the posts. But instead of doing that, they have resorted to increasing the workload of the employees.

Again, Sir, we find that privileges and concessions are being cut all over the land. Now, Sir, I can give many instances. I can tell you that certain passes used to be issued to retired official, which have now been cut down. And if an officer retired at the age of 55 he would not get the pass

once year but once in five years only. I do not know what is the expectation of our life after attaining 55 years of age. Many of the Railway workers will not be fortunate enough even to avail of that facility. Then, the Railway employees, especially the poorer employees, are not being given the facilities of Railway passes, although we find that the higher-ups can travel in air-conditioned trains and can enjoy all the advantages that the Railway Administration can shower upon them.

Again. Sir, you will find that hospital facilities given to the Railway employees are negligible, so much so that there is a wide-spread grievance among the Railway employees all over the country. The Railway workers have been complaining and demanding: "We want medical amenities to expanded, at the same time ensuring that they become really a medical relief." In the Motibagh centre, Sir, you will find that the maternity benegiven to the fits are not seconddelivery cases unless.....(Time bell rings.) Let me continue. Sir. I have not finished.

MR. DEPUTY CHAIRMAN: Please finish soon. (Time bell rings.)

SHRI BHUPESH GUPTA: Sir. words are important, not the bell.

MR. DEPUTY CHAIRMAN: You have already taken 45 minutes.

SHRI BHUPESH GUPTA: Sir, words are important, and I should be very lucky, if I am able to finish before an hour. I hope I would have that luck

MR. DEPUTY CHAIRMAN: Please finish soon.

SHRI BHUPESH GUPTA: Sir, now maternity benefits

Sir. I am sorry you interrupted me on a very delicate point. I was dealing with a very humane problem. Maternity benefits are not given to

the mothers for the second delivery until three years have passed between the two deliveries. I do not know if there is an effort to try that scheme of family planning and all that rubbish here, but I find that this is something which is abominable to good conscience.....

DR. SHRIMATI SEETA PARMA-NAND: I would rise to a point of order that such remarks against the Chair should not be allowed. We have to uphold the dignity of the Chair—calling the Chair as interrupting.....I would like the hon Member to withdraw that expression.....

MR. DEPUTY CHAIRMAN: Let him continue. Please go on, Mr. Gupta.....

(Interruptions.)

SHRI BHUPESH GUPTA: It is a parliamentary phrase, and the Chair is for the well-being of the House....

MR. DEPUTY CHAIRMAN: Please continue your speech

SHRI BHUPESH GUPTA: It is an English term, the hon. Lady should know it.

DR. SHRIMATI SEETA PARMANAND: When the Chair is asking a speaker to limit his speech, it is not very dignified on the part of that speaker.....

SHRI BHUPESH GUPTA: I do not know of any rule which discriminates between the Chair and any Members of the House in respect of language.

MR. DEPUTY CHAIRMAN: Mr. Gupta, I am here to interrupt you, if it is necessary.

SHRI BHUPESH GUPTA: Yes, Sir, Now, whenever I speak, I find a lot of difficulty. That is my misfortune, it seems. I want to speak on this problem.....

MR. DEPUTY CHAIRMAN: Yes. But you have to be brief. There are a large number of speakers including your own party-men.

SHRI BHUPESH GUPTA: When you put me down in the list. I thought you had probably decided to control.....

MR. DEPUTY CHAIRMAN: But you seem to be uncontrollable.

SHRI BHUPESH GUPTA: I realist. But even then I would insist upon my right to speak. You can by all means shut me out, and then let the country know that I have been shu out.....

SHRI KAILASH BIHARI LALL Perhaps, Sir, you are not enforcing your own order.

MR. DEPUTY CHAIRMAN: Lethim go on.

SHRI BHUPESH GUPTA: You are there to enforce the order. Why don't you try?

Now, Sir, the hospital arrangments are absolutely inadequate, and I think they should be gone into and some suitable arrangements should be made.

As far as the recruitment and promotion are concerned, of course there is absolutely no principle fol lowed there. Higher posts are giveto people through direct recruitmen People from the lower grades an not promoted to the higher posts. The result is that, on the one hand, you cannot draw upon the aggregate experience and individual amperience of the employees by such promotions, and on the other hand, there is no incentive for better work and meritorious work on the part of the employees, especially when know that they do not stand any chance of promotion. Sir, the Gov ernment tell us that they are trying to build up the cadre by recruit ment. I am not saying that the cadre has not to be built up. But those people, who have been in their posts for a number of years and have acquired experience and knowledge in the running of the railways. should be given promotion according Shri Bhupesh Gupta]
to their seniority And that is most
important That is the way to build
up a cadre That is the way to
create a spirit of selfless work and
initiative

Then, Sir, let me come to the the workers' interests question of and the atrocious Safeguarding of National Security Rules I should that in this Budget have thought speech, when there is a lot of talk egalitarian society, about about an adhering to a Socialistic pattern, the Government should see to it that the McCarthy rules of safeguarding of the national security framed in 1949 are discarded once and for all Under these rules, Sir, no less than 300 railwaymen have been presecuted and victimised or dismissed suspended and again many of their cases are still pending. Here is a case of Mr Anantanarayanan, Rail way Assistance Bridge Inspector, Pakala He was victimised case went up to the Madras High Court and the judgment of the Madras High Court is a howling coidemnation of the McCarthyism of the Railway Administration the charge against him was that he was used to spreading the doctrine of communism among the public and the railway staff The hon Judge ordered the restoration of this railway employee to his former post He says

"To the questions which petitioner is entitled to ask in relation to the charge as to when. where and how he spread the doctrines, the charge gives no answer Besides, as a charge, it strikes one as most extraordinary If a per son could be dealt with on this ground. every librarian in our Universities and in our colleges who issues a copy of Karl Marx or Engels would be liable to disciplinary action because by issuing the books he spreads the doctrine of communism"

This is how a Judge of a Congress High Court pronounced against the charge preferred against one of the members of the Railway Administration

SHRI O V ALAGESAN What does he mean by a Congress High Court?

MR DEPUTY CHAIRMAN Please withdraw that expression You should make no such allegations To say that it is a Congress High Court is a reflection on the High Court

FHRI BHUPESH GUPTA A High Court under the Congress Regime

SHRI H C DASAPPA Even that is not fair

SHRI P S RAJAGOPAL NAIDU On a point of order, Sir,

MR. DEPUTY CHAIRMAN The High Courts are established under the Constitution of India

SHRI BHUPESH GUPTA But on the "commendations of the Rajpramukh or the Governor and the President also has a say in the matter

MR. DEPUTY CHAIRMAN Please do not make any reflections on the courts here in Parliament—against the High Courts or the Supreme Court

Shri BHUPESH GUPTA Where is the reflection here? I am only paying it a compliment I have said, 'a High Court under the congress regime' Can't I say that?

Mr. DEPUTY CHAIRMAN You don't go on saying such things

SHRI BHUPESH GUPTA I will say 'a High court under this administration or regime headed by the Congress leader, Prime Minister Jawaharlal Nehru'

MR. DEPUTY CHAIRMAN Before you proceed, I am just making this announcement. We have got 10½ hours to discuss the Railway Budget Your party will get one hour. You

can take as much time as you like if you are not putting up any other member of your party to speak

SHRI BHUPESH GUPTA Suddenly you are applying this rule

MR. DEPUTY CHAIRMAN Only two days have been allotted

Shri Bhupesh Gupta I know the time allotted to it. It is $10\frac{1}{2}$ hours. But I will request for an extension of the time limit because the matter will have to be discussed threadbare.

MR. DEPUTY CHAIRMAN You d scuss this matter with the Chairman I have given you the limit of time to which you can go

SHRI BHUPESH GUPTA I know The hon Judge made this observa Now, this is what is happening The charge against the man was that he belonged to the Communist Party May I know since when belonging to the Communist Party has become an offence? It is a legal party In House and also outside, the ofner Prime Minister says that he does not think in terms of communism or anti communism but here we find that the rights of the people are being trampl ed upon, people are being prosecuted and victimised on the charge that they belong to the Communist Party or pro pagating communist ideas I say, Sir, Minister is certainly that the Prime thinking in terms of anti-communism and that is why such a victimisation is being resorted to by the Railway At the same time, Administration how is it I would ask the Prime Minis ter that all this pornographic litera ture from America is being allowed ic be sold on our Railway platforms, while literature about Soviet culture is being banned and barred even after seeing what America has done and even when we are trying to develop friendship with the other country? Sii these things are going on in the Rail-Prosecutions are way Administration The so called Watch and go ng on Ward Department are not interested in saving money, are not interested in secing that things are done properly On the contrary they are interested only in suppressing trade un on activi Here we find that M nisters are functioning with their likes and disnkes of trade unions Some trade unions they like some others they do not like and so they recognise some un ons while others they do not re Recently the Federation of cognise Railwaymen called a meeting in Delhi, but the Railway Board decided not to recognise this meeting and not to issue passes to the people who were coming here for that purpose, contrary to the practice so far followed by the Rail This sort of Administration There is a state thing is going on ment in the speech that labour rela Certain peop e tions have improved are in the good books of the Railway we know personit Administration grata of the Railway Administration, and so they are recognised but a well known and important union like the Railwaymen's Labour South Indian been recognised, al Union has not though it is duly qualified for recognias against that another union which has negligible membersh.p recognised This sort of thing is hap-I say that the Watch and pening and the Security Ward Department Department should not be turned into a second I B of the Railway Board and the latter should not sit there as the general staff commanding and presiding over this army of IB men sup pressing our trade unions and trade union activities in the typical McCarthy I would ask them to address their minds better their thoughts bet ter to the more efficient running of the railway system in our country

Sir, lastly I would like to say a few words about the finances of our Rail way Administration. I do not share the hon Minister's view in this matter. I have very strong complaints to make against him. I think he has been misled into thinking that this is the right way of handling our funds. First of all let me begin by saying that it is not right that Rs. 7.18 crores surplus should be put into the Revenue.

[Shri Bhupesh Gupta] Reserve Fund instead of into the Development Fund As you know the Railway Convention Committee last year made the recommendation surplus funds should be credited to the Development Fund and not to the Reserve Fund Now that Revenue decision has not been followed by the Railway Administration and the hon Minister has not thought it wise to take that advice from the Railway Convention Committee Then he said -I don't know the reason-that it is becoming necessary to have an increase of revenue by Rs 10 crores by increas The non ing the fares this year Minister would say that he requires the money for the lean years On the one hand, you are saying in the same speech, that you see greater uneconomic activity and at the same time you are talking of the lean years How do you reconcile these things? You can't nave both ways You cannot run with the Either hare and hunt with the hound you think of the lean years or talk about economic activity, either the one or the other and he is a very intelli gent person, intelligent for a long time and he knows the real thing knows thoroughly that the country's economic situation is far from good The country is passing through a crisis and the economic prosperity is not all so bright as it is painted in the budget and other speeches Therefore he wants to make provision ISIV that it is not necessary because you have got in the depreciation fun! Rs 102 crores and in the Reserve Fund another Rs 38 crores and if you add he present fund of Rs 7 crores or so you get a fund of nearly Rs 150 crores to fall back upon and that is good Every year you are finding enough Therefore I say that there is money nothing to fear even if I assume that hard days may have to be met by the I think that this Railway Minister provision is absolutely uncalled for and is not proper that, when the esources are there, when the ways and means possibilities are there, the Railway revenue should have been boosted up by increasing the fares of passengers and by increasing the

freights That is not the right way of approaching the problem

Sir I make one point clear here It is not our contention if I may say so that the Railways should not find some revenues for the general budget From the railway undertakings, that shoul? be found, but the Railway funds should be so administered that the revenue is not found at the cost of the people by increasing the fares or freights or at the cost of the workers or by deferring payments to them by refusing to fulfil the legitimate demands that the railway employees and workers are advancing from time to time whole matter should be gone into with that perspective not from the point of view of a revenue-grabber

Another feature in the budget is that Rs 90 crores provision has been made for buying locomotives, boilers carriages, wagons etc Out of this Rs 40 crores will be spent for purchas ing 39,000 wagons in the course of the year-24,000 will come from outside and 15,000 will come internally are about 100 crores under the Five Year Plan left in their hands and some bow that has to be spent So they go in for reckless purchases regardless of other requirements of various items 1 say that you would lose money there So I say this question of purchase should be gone into, because we feel that our Railways are not such as would permit Rs 40 crores of money being spent in one year for the purhase of certain railway wagons at this stage

SHRI H P SAKSENA To remove over-crowding, my dear friend

SHRI BHUPESH GUPTA: People don't travel in wagons! He thinks that human beings have become goods in their egalitarian society. Not yet—you will take some time

Now about stores purchase there you have to be careful I find from the statement issued by the Railway

Ministry that in 1953-54 direct imports account for Rs. 12.2 crores and imported stores purchased in India account for 13.4 crores. Stores of Indian manufacture or purchased in India comes to Rs. 64.4 crores. You will find that a large percentage of stores bought from abroad and not only that, but what is supposed to have been internally procured really comes from certain British business concerns like Balmer Lawr.e, Braithwaite, Burn, and Jessops These are monopolistic concerns. I would only make one submission in this connection. I hope the hon. Minister will kindly listen, because I speak on very reliable informa-In the matter of stores purtion chases, the British concerns in India have come to an internal arrangement so that they can capture all the tenders that you issue, so that they can dictate and quote price through an internal arrangement in order see that no accepted tender goes outside the range of British producers I think this is a very serious thing and I cannot divulge the source but the same time you have your Security Department, you have you. internal administrative department and all that. Go into this matter and find out as to how they are trying to de-Railway administration. ceive tne What I say in this connection is that the internal sources should be developed and I say since the Railways hav to rely on such heavy store purchase every year, these concerns—Balmer Lawrie, Braithwaite, Jessops, etc., belonging to the British should be taken over and you turn them into State concerns so that they can feed the Railways and their existing assets can be diverted into national production for developing our economy. How on earth can such important industries. on which such vital industries as the Railways depend, be left in the hands of foreigners who becate in the inte rests of their country-Britain-but not in the interests of our country? The time has come when you talk about socialism of socialistic pattern, egalitarianism. etc. to 😓 prove your tons of propaganda by an ounce of action in seizing these companies and incorporating them into national assets I think I can rightly make this demand of the Government in the situation. they are making so many when speeches about socialism. Here is the picture of Railway administration. We would like our Railways to be run on proper lines. I would like to see our Railways to be run by the railwaymen of our country, thinking that they are doing a great service to the people and the nation. I would like to see that people get a fair deal under the ad ministration. I would like to see passengers getting relief and those people who are engaged in trade and commerce also get relief. I would also like to see that the administration is run economically so that revenue could be found for the development projects of country for the industrial and economic advancement of our country but here again I say that the Railway administration must recast its policy, must change its outlook. It is no the Railway Board good to change periodically, from time to time. It gives us little consolation. Have the important posts manned by men with greater outlook, with vigour and with a greater sense of patriotism and with a new outlook on life so that they go at it and change the whole business which has gone against the vital interests of the passengers against the vital interests of the railway passengers and against the vital interests of the eco nomy of our land. Railways is important sector and it is there you get the test of socialism. It is biggest public sector in our country which employs about a million people and which deals with hundreds of crores of people. It is there that you should give the proof of your preachings. You should prove your sincerity, if you have the slightest sincerity. So far we find that the Railway adminis tration is being run not only on capitalist lines but with a monopolistic bias, with a bureaucratic bias. The time has come to put a stop to these. Without doing this, all this talk about egalitarianism and socialism is a gross. colossal deception, and a bluff to the The time has also come now people. for the people to call this bluff as the people of Andhra have already called this bluff.

Shri GULSHER AHMED: Sir, I have listened very carefully to the speech of my hon. friend but I am sure that most of the hon. Members of this House must have heard the same speech, with little variations or changes, last year and the year before. I don't want to say anything more than what, I have said about Mr. Gupta.

I will just say generally about Railway Budget that we all must give credit to the hon, the Minister for Railways for presenting a very cheerful budget this year. If you study the Railway Budget of last year or the year before, you will find that the Minister was not so cheerful and happy while presenting the Budget. This year I am glad that he is more hopeful and credit should be given to the hon. Minister that he has been able to solve many of the difficulties and this time he has presented a Budget with the hope of prosperity and in a good spirit because the Railways are going ahead with good speed in their developmental programmes. will just give you one paragraph from he last year's speech of the Railway Minister where he was hesitant, and not very clear in his mind as to how he was going to get the money to make the railway contribution to the first Five Year Plan. He was also not very sure whether he would be able to get money from the general revenue. This is what he said in his last year's Budget speech:

"I have endeavoured to indicate broadly to the House the principal features of the developmental programme during the budget year. Although we are doing our best to improve and extend rail transport facilities in this country. I am aware that much more needs to be done. Considering the vast areas in our country which are awaiting economic exploitation through the introduction of satisfactory transport facilities. I feel it is necessary to adopt a bold policy of development and expansion of the railways."

I am very glad the hon. Minister has adopted a bold policy this year. He goes on and says further:

"The prospects of any fresh financial resources are none too bright. As a result of factors which have increased working expenses, there is likely to be a shortfall in the amount which the Railways are expected to find from their own resources for the execution of the Five Year Plan. Against a sum of Rs. 320 crores to be contributed by the Railways towards the resources of the Plan, the contribution for the first three years is likely to be Rs. 165 crores only and it is estimated that there will be a shortfall of about Rs. 60 crores."

am very glad that this year, in his speech the hon. Minister has been able to find money and not only has he been able to find money to complete Rs. 400 crores, that was the target for the railways to complete the programme, but he has succeeded in getting Rs. 18 crores more towards the development of the railways.

Now I will come to the next point, the point about which almost all the non Members have spoken here, had something to say. And that is about the three-legged fare of the Railways. I am afraid most of the hon. Members have not given the mathematical consideration to this problem. If you calculate the fares of the two legs, that is, 300 miles, the increase comes four annas for the III class. According to new fare it comes to about Rs 9/4 that is, there is an increase of only 4 annas, that is to say, about i pice in a rupee. Therefore, really what the hon. Minister has done in increasing or decreasing the railway fares, is to earn more money but he has tried to see that no travelling public should feel the pinch of the increase on account of the fare and at the same time the railways should not suffer loss in revenue.

I may now give another example. A man going from Delhi to Madras will

now have to pay about Rs. 5 less than before. Suppose, as was suggested by some hon. Members, the position had been reversed, then what would have passenger third-class Α happened? going from Delhi to Madras would have had to pay Rs. 5/- more. Now, the person going up to 300 miles will be paying only 4 annas more. This, I think, is a very nice way of adjusting the interests of the public in such a manner that at least the man who goes from Delhi to Madras will be able to save Rs. 5 and with that money ne can get his meals and it will go a long way to give him relief. It has been said that the majority of the public traval between the distances of 1 to 300 miles

SHRI H. P. SAKSENA: I would request the hon. Member to speak a little louder.

Shri GULSHER AHMED: I have shown just now that this increase of 4 annas in Rs. 9 will not be much and I do not think any travelling public will feel it. So I think the critic.sm that has been made by most non. Members is not very correct that our Railway Minister has tried to earn more money by taxing the poor people.

Then, Sir, I come to the development plans under the Second Five Year Plan, because I am much concerned with it. The hon. Minister has peen pleased to express in his speech that he has taken care to see that surveys should be made for new lines which he intends to start constructing in the Second Five Year Plan . In his concluding sentence he has said that those lines whose surveys are being done or are under consideration in the Second Five Year Plan are given in the Explanatory Memorandum, When ! see this Explanatory Memorandum, do not find any mention of any railway line going to be constructed in Sir, three years Vindhya Pradesh. ago, in this very House I had made a strong request to the hon. Minister to consider the case of Vindhya Pradesh because that area is full of coal, dia-

mond, bauxite and other minerals which can be easily put to good industrial use. Nobody likes to come to that area because there are no means of communication. The area which is full of coal is far away from the nearest railway line that nobody likes to exploit that coal. I would, therefore, suggest that a railway line from Robertsguni in Mirzapur District should be constructed to Shahdole or Umaria which lies on the Bilaspur line, the line which is going to Nagpur from Katni. We have tried in our humble way in the State to start a thermal station somewhere near Shahdole and I think railway line will be an impetus to start an aluminium factory on a large scale. There are several colliery mines in that area. So, if the hon. Minister thinks that he cannot construct railway lines all over the State, at least this line should be constructed as it is very essential for the industrial development of the State.

Another thing which is very surprising, Mr. Deputy Chairman, is this that my State's capital is not connected by any railway line. It is actually about 32 miles from the nearest railway station—Satna. Recently Schia station has been remodelled and a large sum of money has been spent. I think with the same sum plus probably a little more, the Railways would have constructed a railway line connecting the capital.

SHRI O. V. ALAGESAN: That is very optimistic

SHRI GULSHER AHMED: And the other amenities could have been deferred for some time. Lately the Deputy Minister had been to Rewa and the people have told him their difficulties, due to this lack of means of communication for the industrial development of Vindhya Pradesh and I am sure the Deputy Minister must have told the Railway Minister about all that. I hope something will be done to this forgotten area.

Apart from this, whatever railway facilities we have got in our State are

[Shri Gulsher Ahmed.] not up-to-date. The main railway station in the whole State is Satna which is on the main line from Calcutta to Bombay, via Allahabad. The condition of the goods shed there is so bad that sometimes goods have got to be kept outside the station and there is only one Chawkidar or watchman to look after all the goods lying outside the goods shed in the night

5 P.M.

A lot of pilfering takes place and it takes place in such a manner that no complaint is being made against this. It so happens that people take just one seer of sugar or dry fruits and the merchants do not care to make a report which will entail all kinds of troubles. So he keeps quiet. That sort of thing is happening on a large sade. I am sure, the Deputy Railway Min.ster would have noted all these things when he visited the station some time ago, and I am sure these things must have been brought to his notice.

The other difficulty at Satna station is that the railway colony—which is a very big colony, because there is a Loco Shed and number of people are employed there—is on the other side of the town and the railway employees have to cross the railway line every now and then and their children have to do the same thing while going to school.

SHRI V. K. DHAGE: Is the hon Member likely to take more time, Sir?

MR. DEPUTY CHAIRMAN: I think he is winding up.

Shri GULSHER AHMED: I have one or two more points, Sir. and I will take some time.

MR. DEPUTY CHAIRMAN: You can continue tomorrow. The House stands adjourned till 6 p.m. for presentation of the Budget papers.

The House adjourned at two minutes past five of the clock till six of the clock.

The House re-assembled at six of the clock, Mr. Deputy Chairman in the Chair.

PAPER LAID ON THE TABLE

THE BUDGET (GENERAL), 1955-56

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1955-56.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 o'clock tomorrow.

The House then adjourned at one minute past six of the clock till eleven of the clock on Tuesday, the 1st March 1955.